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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WEST ZONE AT PUNE

ORIGINAL APPLICATION NO. 138 OF 2024 (WZ)

IN THE MATTER OF

Mr. Surti Mohmmmed Irfan ...Applicant

Versus

M/s. N.H.H. Textile Processors & Ors. ...Respondents

AFFIDAVIT IN REPLY ON BEHALF OF THE
RESPONDENT NO. 2 (GUJARAT POLLUTION CONTROL BOARD)

1. I, T.C. Patel, Adult, holding the post of Environment Engineer & Unit Head-Ahmedabad City with the respondent No. 2 (Gujarat Pollution Control Board), do hereby state on solemn affirmation that I am duly authorized signatory of GPCB in Hon'ble National Green Tribunal in O. A. No. 138 of 2024 (Mr. Surti Mohmmmed Irfan *Versus* M/s. N.H.H. Textile Processors & Ors.)

2. It is submitted that the answering respondent is committed to discharge its statutory functions and obligations. The answering respondent hereinafter referred to as the "*Board*" is making its best efforts to discharge its statutory functions with utmost



A handwritten signature in black ink, appearing to read "T.C. Patel".

commitment with whatever limited resources and manpower at its disposal.

3. It is respectfully submitted that the present affidavit is being filed in compliance of the directions issued by Hon'ble National Green Tribunal in O. A. No. 138 of 2024 (**Mr. Surti Mohammed Irfan Versus M/s. N.H.H. Textile Processors & Ors.**) inter alia directing Gujarat Pollution Control Board (GPCB) to visit the impugned unit and submit factual and action taken report by way of its order dated 23.07.2024.
4. It is respectfully submitted that the impugned industry M/s. N.H.H. Textile Processors is a small scale industry engaged in processing of cloth and the industry has obtained Consolidated Consent & Authorization (CC&A) order no. AWH-138352 from Gujarat Pollution Control Board (GPCB), which is valid up to 25.11.2025. A copy of the CC&A order no. AWH-138352 is annexed hereto and marked as ANNEXURE-RI (Colly).
5. It respectfully submitted that pursuant to the order dated 23.07.2024 by the Hon'ble NGT, Gujarat Pollution Control Board has carried out inspection of the impugned unit i.e. respondent no. 1 (M/s. N.H.H. Textile Processors) on 26.09.2024. A copy of the inspection report dated 26.09.2024 is annexed hereto and marked as ANNEXURE-RII (Colly).



(Signature)

6. It is further respectfully submitted that during the inspection of M/s. N.H.H. Textile Processors on 26.09.2024, it was observed that wastewater generated from manufacturing activity is treated in provided ETP to achieve ZLD. The unit has provided Primary - Secondary - Tertiary ETP units, Ultra Filtration (UF), RO-1, RO-2, Multiple Effect Evaporator (MEE) and Agitated Thin Film Dryer (ATFD), out of which MEE and ATFD were not found in operation. During the inspection, total four wastewater samples were collected stage wise and major parameters of analysis results are summarized in table below:

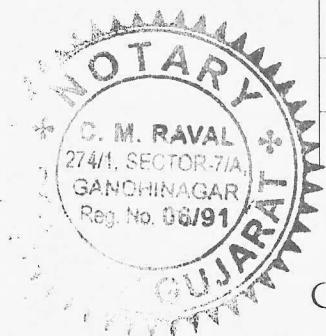
Sampling Point	Analysis Result						
	pH	O&G mg/l	COD mg/l	BOD mg/l	TDS mg/l	SS mg/l	NH3-N mg/l
Collection-cum-Equalization Tank	6.87	2.4	1096	536	3086	204	26.32
After Tertiary Treatment	7.47	BDL*	53	12	2684	30	6.78
RO Reject	7.49	BDL*	170	19	6370	54	8.72
RO Permeate	7.45	BDL*	16	<5	1408	8	1.12

*BDL – Below Detectable Limit

Copy of the analysis reports of the wastewater samples are annexed hereto and marked as ANNEXURE-RIII (Colly).

7. It is further submitted that during the inspection of M/s. N.H.H. Textile Processors on 26.09.2024, it was observed that the said industry has one Steam Boiler (Capacity 2 TPH) with bag filter &

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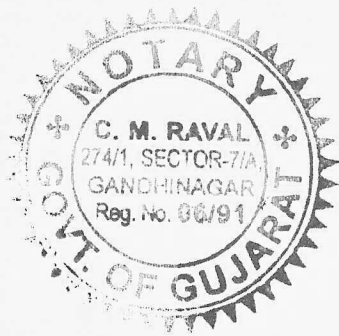
twin cyclone provided as Air Pollution Control Devices (APCD) and one Thermic Fluid Heater (TFH) (Capacity: 1000 U) with Multi Cyclone Separator as APCD; using wood as a fuel. During the inspection, one flue gas air sample was collected from the common stack attached with the Steam Boiler and the Thermic Fluid Heater (TFH) and analysis results tabulated hereunder show that all the parameters were well within the consented limits.

Sr.	Parameter	Result	Consented Limit
1	PM (mg/Nm ³)	49	150
2	SO ₂ (PPM)	15.90	100
3	NO _x (PPM)	0.154	50

Copy of the analysis report of the flue gas sample is annexed hereto and marked as ANNEXURE-RIV (Colly).

8. Though the analysis results of flue gas sample collected on 26.09.2024 was conforming to the prescribed norms, some irregularities / flaws were observed and GPCB issued a Show Cause Notice on 28.10.2024 for the same. A copy of the Show Cause Notice dated 28.10.2024 is annexed hereto and marked as ANNEXURE-RV (Colly).

9. It is further submitted that M/s. N.H.H. Textile Processors has submitted their reply letter dated 29.10.2024 to GPCB on 12.11.2024 showing the corrective measures taken by the industry



after issuance of GPCB's Show Cause Notice dated 28.10.2024. A copy of the reply letter dated 29.10.2024 received from M/s. N.H.H. Textile Processors is annexed hereto and marked as ANNEXURE-RVI (Colly).

10. It is respectfully submitted that inspection of the impugned unit i.e. Respondent No. 1 (M/s. N.H.H. Textile Processors) was carried out by GPCB recently on 19.11.2024. A copy of the inspection report dated 19.11.2024 is annexed hereto and marked as ANNEXURE-RVII (Colly). The observations in the inspection report dated 19.11.2024 are summarized as under:

10.1 *General Observations:* During visit unit is found in operation & dyeing, printing & finishing work is going on. Unit has obtained CCA renewal for Cloth Processing - 4,00,000 Meter/M & Dry Cloth Processing - 4,00,000 Meter/M with ZLD mode up to 25/11/2025. Unit has provided 16 nos- Jiggers, 2 nos. - Jumbo Jiggers, Drying Range - 02 nos., Flat Belt - 06 nos., JT - 03 nos., Stanter - 02 nos., Calendar - 01 no.

10.2 *Water Observations:* Source of fresh water is bore well. Flow meter is provided with Borewell and reading observed is 3007.6 M3. The wastewater generated from manufacturing activity is treated in provided ETP to achieve ZLD. Unit has provided Primary-Secondary-Tertiary ETP units, UF, RO-1, RO- 2, MEE and ATFD, out of which ATFD is not found in



(Signature)

operation during inspection. As per flow meter provided the readings observed are, 1) At ETP inlet (Collection tank to primary line): 5479.6 m³, 2) After tertiary: 5655.1 M³ 3) After UF (RO inlet): 5150.1 M³, 4) RO permeate - 1: 2633.6 M³ 5) RO permeate - 2: 1523 M³, 6) RO reject: 658.8 m³. MEE permeate - 216 M³. Unit has maintained ETP logbook and Borewell logbook.

10.3 *Air Observations:* Unit has provided 1- Steam Boiler (Cap.: 2 Ton) with twin cyclone as an APCM and 1- TFH (Cap.: 1000 U) with Multi Cyclone Separator as an APCM & common bag filter with common stack. Wood is used as fuel. During visit Boiler, TFH and APCM are found in operation. One stack sample is collected from common stack.

10.4 *Hazardous Waste Observations:* Unit is member of Eco care TSDF site. Unit has disposed 7.607MT ETP sludge & 1.523 MT ATFD salt to TSDF site on 14/11/2024 hence at during visit no sludge stock observed.



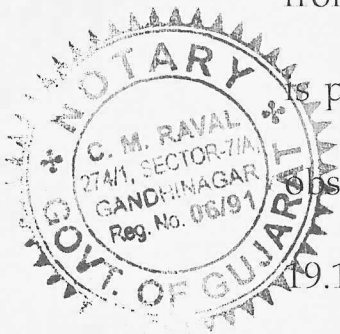
11. During the inspection of M/s. N.H.H. Textile Processors on 19.11.2024, one flue gas air sample was collected from the common stack attached with the Steam Boiler and the Thermic Fluid Heater (TFH) and analysis results tabulated hereunder show that all the parameters were well within the consented limits.

(Signature)

Sr.	Parameter	Result	Consented Limit
1	PM (mg/Nm ³)	10	150
2	SO ₂ (PPM)	12.66	100
3	NO _x (PPM)	0.119	50

Copy of the analysis report of the flue gas sample is annexed hereto and marked as ANNEXURE-RVIII (Colly)

12. It is evident from the Inspection Report dated 19.11.2024 that the industry was operating ETP to achieve ZLD, industry has now connected their TFH to the common Bag Filter and industry was operating Air Pollution Control System and the flue gas emission from the industry was conforming to the consented standards. It is pertinent to mention here that no major non-compliance was observed during inspection of M/s. N.H.H. Textile Processors on 19.11.2024.



13. It is respectfully submitted that the impugned industry was visited on several times in the year of 2024 (i.e. on 30.01.2024, 26.02.2024, 16.05.2024, 19.07.2024, 26.09.2024, 18.10.2024 & 19.11.2024) but no any indiscriminate effluent discharge into AMC drain was observed from the industry. It is further submitted that unlawful discharge of untreated industrial effluent into the AMC drainage line is only apprehension of the petitioner and the industry is operating their ETP to achieve ZLD.

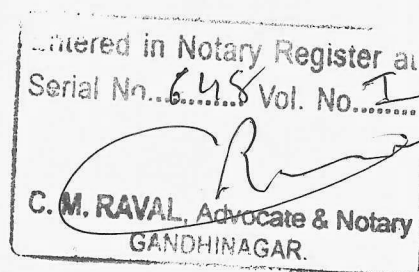
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14. Moreover, it is pertinent to mention here that based on verification jointly done on 31.03.2024 & 01.04.2024 by Behrampura Ward - South Zone & Drainage Project, Ahmedabad Municipal Corporation (AMC) has sent a letter dated 01.04.2024 to GPCB stating that that no any connection in AMC's drainage line is found from M/s. N.H.H. Textile Processors. A copy of the AMC's letter dated 01.04.2024 is annexed hereto and marked as ANNEXURE-RIX (Colly).

15. It is respectfully further submitted that GPCB, as duty bound, has taken appropriate actions from time to time against the impugned unit based on merits and extent of the irregularities observed during the inspections carried out by the Board officials, including inspections carried out with reference to complaints received from the applicant in the present matter.

What is stated herein above is true to the best of my knowledge and information and beliefs.

Solemnly affirmed, on the oath of this 21st day of November, 2024 at Gandhinagar.



21 NOV 2024

Gated

Deponent

Solemnly Affirmed
Before Me

(Signature)
21 NOV 2024
(C. M. RAVAL)
NOTARY
Govt. of Gujarat



GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY RPAD

In exercise of the power conferred under section-25 of the Water (Prevention and Control of Pollution) Act-1974, under section-21 of the Air (Prevention and Control of Pollution) Act-1981 and Authorization under rule 6(b) of the Hazardous & other wastes (Management and Transboundary Movement) Rules'2016. framed under the EP Act-1986.

And whereas Board has received on line consolidated consents & Authorization (CC&A) Renewal application **inward No: 313621 dated 25/07/2024** for the consolidated consent and authorization (CC & A) of this Board under the provisions / rules of the aforesaid Acts Consent & Authorization is hereby granted as under.

CONSENT AND AUTHORISATION:

(Under the provisions / rules of the afore said environmental acts)

To,
M/s N.H.H. Textile Processors
Opp: New Dhor Bazaar, Behrampura,
Ahmadabad - 380023.

1. **Consent Order No: AWH-138352 Date of Issue: 16/11/2024.**
2. The consents shall be valid up to **25/11/2025** for use of outlet for the discharge of trade effluent and emission due to operation of industrial plant for manufacture of the following items / products:

Sr. No	Product	Capacity
1.	Processing of cloth	4, 00,000 Meter/Month
2.	Dry Processing of cloth (job work of Stantering & finishing)	
3.	Dry Processing of cloth (job work of calendaring)	4, 00,000 Meter/Month
4.	Dry Processing of cloth (Job work of felt & zero)	

SPECIFIC CONDITION:

1. Industry shall comply with the order of the Hon'ble High Court in the matter of writ petition no.PIL 98/2021 and PIL 110/2021.
2. Industry shall submit "No drainage connection" letter of AMC.
3. Industry shall provide stand alone ZLD within premises for industrial effluent.

4. Industry shall renew CGWA permission for withdrawal of ground water time to time & submit a copy to this office.
5. Industry shall not withdraw ground water without prior permission from CGWA as per Hon'ble NGT order.
6. As per the provision of Rule 18 of Solid waste Management Rule-2016, you are directed to make arrangement in utility to replace at least five percent (5%) of your solid fuel requirement by 'Refused Derived Fuel' i.e RDF.
7. Unit shall comply with the recommendations/outcomes in the GITCO's report on techno economic study and performance evaluation of ZLD Plant.
8. Industry shall comply with fly ash notification 1999 as amended there after & dispose of fly ash only as per provision of notification & MoEF guidelines.
9. Industry shall manage Solid Wastes generated from industrial activities as per Solid Waste Management Rules-2016 (solid waste as defined in Rule-3(46)).

3.0 CONDITIONS UNDER THE WATER ACT:

- 3.1 Source of water: **Borewell.**
- 3.2 The quantity of industrial water consumption shall not exceed **70 KLD.**
- 3.3 The quantity of Domestic water consumption shall not exceed **02 KLD.**
- 3.4 The quantity of Domestic effluent from the factory shall not exceed **1.8 KLD.**
- 3.5 Domestic effluent shall be disposed off through Septic Tank/ soak pit system.
- 3.6 The quantity of industrial effluent from manufacturing process & other ancillary industrial operations shall not exceed **50 KLD.**
- 3.7 Industrial effluent shall be treated into primary, secondary and tertiary Effluent treatment plant followed by UF, RO Plants (Two Stage) and MEE & ATFD within premises in order to achieve Zero Liquid Discharge (ZLD).
- 3.8 Industry shall provide fixed pipeline with flow meter for reuse of RO permeate, MEE condensate & as well as inlet to MEE and maintain its record at site on day to day bases.
- 3.9 Industry shall maintain log book for daily operation of ETP including quantity of water consumption, effluent generation and feed to RO plants, MEE, steam consumption for MEE and make it available at site for inspection.

4.0 CONDITIONS UNDER THE AIR ACT:

- 4.1 The following shall be used as a fuel in boiler & TFH respectively :

Sr. No.	Utility	Fuel	Quantity
1.	Steam boiler (Cap: 2 TPH)	Wood	6.5 MT/Day
2.	TFH (1000U)		
3.	RDF	5% of total solid fuel	



213 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,

GANDHINAGAR - 382010,

(T) 079-23232152

4.2 The flue gas emission through stack attached to Boiler & TFH shall conform to the following standards:

Stack No.	Stack attached to	Stack height	APCM	Parameter	Permissible Limit
1.	Steam boiler (Cap: 2 TPH)	30 mtr (common stack)	Multi Cyclone + Bag Filter (Common)	Particulate matter	150 mg/Nm ³
2.	TFH (1000U)			Multi Cyclone + Bag Filter (Common)	SO ₂ NO _x

4.3 There shall be no Process emission from manufacturing process & other ancillary operation.

4.4 Stack monitoring facilities like port hole, platform/ladder etc. shall be provided with stacks/vents chimney in order to facilitate sampling of gases being emitted into the atmosphere.

4.5 concentration of the following parameters in the ambient air within the premises of the industry shall not exceed the limits specified hereunder as per National Ambient Air Quality Standards issued by MoEF & CC dated 18th November-2009. In addition to following parameters Industry shall also carry out AAQ monitoring of all other applicable parameter as per MOEF notification dated 18/11/2009 and submit the report to the Board.

Sr. No.	Pollutant	Time Weighted Average	Concentration in Ambient air
1.	Sulphur Dioxide (SO ₂), µg/ m ³	Annual	50
		24 Hours	80
2.	Nitrogen Dioxide (NO ₂), µg/ m ³	Annual	40
		24 Hours	80
3.	Particulate Matter (Size less than 10 µm) OR PM10 µg/ m ³	Annual	60
		24 Hours	100
4.	Particulate Matter (Size less than 2.5 µm) OR PM 2.5 µg/m ³	Annual	40
		24 Hours	60

4.6 The industry shall take adequate measures for control of noise levels from its own sources within the premises so as to maintain ambient air quality standards in respect of noise to less than 75dB(A) during day time and 70 dB (A) during night time. Daytime is reckoned in between 6a.m. and 10 p.m. and nighttime is reckoned between 10 p.m. and 6 a.m.

4.7 The applicant shall provide portholes, ladder, platform etc at chimney(s) for monitoring the air emissions and the same shall be open for inspection to/and for use of Board's staff. The chimney(s) vents attached to various sources of emission shall be designed by numbers such as S-1, S-2, etc. and these shall be painted /displayed to facilitate identification.

5.0 **Authorization under Rules 6(2) of Hazardous and other Wastes [Management & Transboundary Movement] Rules – 2016. [Form -2]**

Form for grant of authorization for occupier or operator handling Hazardous waste.

5.1 Number of authorization: **AWH-138352 Date of Issue: 16/11/2024.**

5.2 **M/s N.H.H. Textile Processors**, is hereby granted an authorization based on the enclosed signed inspection report for generation, collection, treatment, storage, transport of hazardous waste on the premises situated **Opp: New Dhor Bazaar, Behrampura, Ahmadabad - 380023.**

Sr. No.	Hazardous Waste	Quantity	Schedule Category	Method of Disposal
1.	ETP Sludge & Evaporation residue	8 MT/Yr	I-35.3 I-37.3	Collection, Storage, Transportation & Disposal at authorized TSDF.
2.	Discarded container	2.5 MT/yr	I - 33.1	Collection, Storage, Decontamination, Transportation & Disposal by selling to authorized recycle.
3.	Used Oil	16 Lit/yr	I - 5.1	Collection, Storage, Transportation & use as lubricant in industry plant machinery.

5.3 The authorization shall be valid upto **25/11/2025.**

5.4 The authorization is subject to the conditions stated below and such other conditions as may be specified in the rules from time to time under the Environment (Protection) Act-1986.

5.5 The authorization is granted to operate a facility for collection, storage within factory premises transportation and ultimate disposal of Hazardous wastes as per condition no.5.2 to the industry having valid CCA of this Board.

5.6 TERMS AND CONDITIONS OF AUTHORISATION

1. The applicant shall comply with the provisions of the Environment (Protection) Act-1986 and the rules made there under.
2. The authorization or its renewal shall be produced for inspection at the request of an officer authorized by the Gujarat Pollution Control Board.
3. The persons authorized shall not rent, lend, sell, and transfer or otherwise transport the hazardous wastes without obtaining prior permission of the Gujarat Pollution Control Board.
4. Any unauthorized change in personnel, equipment or working conditions as mentioned in the authorization order by the persons authorized shall constitute a breach of this authorization.
5. The person authorized shall implement Emergency Response Procedure (ERP) for which this authorization is being granted considering all site specific possible scenarios such as spillages, leakages, fire etc. and their possible impacts and also carry out mock drill in this regard at regular interval of time;



215 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

6. The person authorized shall comply with the provisions outlined in the Central Pollution Control Board guidelines on "Implementing Liabilities for Environmental Damages due to Handling and Disposal of Hazardous Wastes and Penalty".
7. It is the duty of the authorized person to take prior permission of the Gujarat Pollution Control Board to close down the facility.
8. An application for the renewal of an authorization shall be made as laid down in rules 6(2) under Hazardous and Other Waste Rules, 2016.
9. The imported hazardous and other wastes shall be fully insured for transit as well as for any accidental occurrence and its clean-up operation.
10. The record of consumption and fate of the imported hazardous and other wastes shall be maintained.
11. The hazardous and other wastes which gets generated during recycling or reuse or recovery or pre-processing or utilization of imported hazardous or other wastes shall be treated and disposed of as per specific conditions of authorization.
12. The importer or exporter shall bear the cost of import or export and mitigation of damages if any.
13. Any other conditions for compliance as per the Guidelines issued by the Ministry of Environment, Forest and Climate Change or Central Pollution Control Board from time to time
14. The waste generator shall be totally responsible for (i.e. collection, storage, transportation and ultimate disposal) the wastes generated.
15. Records of waste generation, its management and annual return shall be submitted to Gujarat Pollution Control Board in Form-4 by 30th day of June of every year for the preceding period April to March.
16. In case of any accident, details of the same shall be submitted on Form-11 to Gujarat Pollution Control Board.
17. As per "Public Liability Insurance Act-91" company shall get Insurance Policy, if applicable.
18. Empty drums and containers of toxic and hazard material shall be treated as per guideline published for "Management & Handling of discarded containers". Records of the same shall be maintained and forwarded to Gujarat Pollution Control Board regularly.
19. In case of transport of hazardous wastes to a facility for (i.e. treatment, storage and disposal) existing in a State other than the State where hazardous wastes are generated, the occupier shall obtain 'No Objection Certificate' from the State Pollution Control Board or Committee of the concerned State of Union Territory Administration where the facility exists
20. Unit shall take all concrete measures to show tangible results in waste generation, reduction, avoidance, reuse and recycle. Actions taken in this regard shall be submitted within three months and also along with Form-4.
21. Industry shall have to display the relevant information with regards to hazardous waste as indicated in the Hon. Supreme Court's Order in W.P. No.657 of 1995 dated 14th October, 2003

22. Industry shall have to display on-line data outside the main factory gate with regard to quantity and nature of hazardous chemicals being handled in the plant, including wastewater and air emissions and solid hazardous wastes generated within the factory premises.

6 SPECIFIC CONDITIONS:-

- 6.1 The authorized actual user of hazardous and other wastes shall maintain records of hazardous and other wastes purchased in a passbook issued by the State Pollution Control Board along with the authorization.
- 6.2 Handling over of the hazardous and other wastes to the authorized actual user shall be only after making the entry in the passbook of the actual user.
- 6.3 In case of renewal of authorization, a self-certified compliance report in respect of effluent, emission standards and the conditions specified in the authorization for hazardous and other wastes shall be submitted to SPCB.
- 6.4 The occupier of the facility shall comply Standard operating procedure/guidelines published by MOEF&CC or CPCB or GPCB from time to time.
- 6.5 Unit shall comply provisions of E-Waste Management Rules-2016.
- 6.6 The disposal of Hazardous Waste shall be carried out as per the waste Management hierarchy.
- 6.7 The occupiers of facilities shall not store the hazardous and other wastes for a period not exceeding ninety days. Prior permission of the Board shall be obtained for extension of the storage period.
- 6.8 The occupier shall maintain the records of generation, sale, storage, transport, recycling, co processing and disposal of hazardous waste and make available during the inspection.
- 6.9 The transportation of the hazardous waste shall be carried out in GPS mounted dedicated vehicles.

7 GENERAL CONDITIONS: -

- 7.1 Any change in personnel, equipment or working conditions as mentioned in the consents form/order should immediately be intimated to this Board.
- 7.2 Applicant shall also comply with the general conditions given in annexure I.
- 7.3 Whenever due to accident or other unforeseen act or ever, such emissions occur or is apprehended to occur in excess of standards laid down such information shall be forthwith reported to Board, concerned Police Station, Office of Directorate of Health Service, Department of Explosives, Inspectorate of Factories and local body.
- 7.4 In case of failure of pollution control equipments, the production process connected to it shall be stopped. Remedial actions/measures shall be implemented immediately to bring entire situation normal.
- 7.5 The Environmental Management Unit/Cell shall be setup to ensure implementation on and monitoring of environmental safeguards and other conditions stipulated by statutory authorities. The Environmental Management Cell/Unit shall directly report to the Chief Executive of the organization and shall work as a focal point for internalizing environmental issues. These cells/units also coordinate the exercise of environmental audit and preparation of environmental statements.



217 GUJARAT POLLUTION CONTROL BOARD

PARYAVARAN BHAVAN, SECTOR 10-A,
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- 7.6 The Environmental audit shall be carried out yearly and the environmental statements pertaining to the previous year shall be submitting to this State Board latest by 30th September every year.
- 7.7 The Board reserves the right to review and/or revoke the consent and/or make variations in the conditions, which the Board deems, fit in accordance with Section 27 of the Act.
- 7.8 In case of change of ownership/management the name and address of the new owners/ partners/directors/proprietor should immediately be intimated to the Board.
- 7.9 Industry shall have to display the relevant information with regard to hazardous waste as indicated in the Hon. Supreme order in w.p. no. 657 of 1995 dated 14th October 2003.

For and on behalf of
GUJARAT POLLUTION CONTROL BOARD


(T.G. Patel)
Unit Head

No. GPCB/ABD/AMC/CCA-796(2)/ID:12676/

Date:

ISSUED TO:

M/s N.H.H. Textile Processors
Opp: New Dhor Bazaar, Behrampura,
Ahmadabad - 380023.

Outward No:827285,20/11/2024



Gujarat Pollution Control Board

ANNEXURE-R1

PCB Id: 12676

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1 Industry Details N.H.H. Textile Processors

Outward No: 67396-28/09/2024

Email :
asifhokabaj@gmail.comPlot No: Phase No: ,
OPP: NEW DHOR BAZAR, BAEHRAMPURA,
AHMEDABAD - 380022Telephone :
25359132

DIST : Ahmedabad, TAL : Ahmedabad , SIDC : Dani Limda

Inspection Id : 820625 (On Application)

Ro Name : Ahmedabad (City)

2 Type / Scale / Sector / Status : RED / SMALL / Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / In Operation**3 Inspection Dt & Time :** 26/09/2024 12:30 / Air , Water **Person Contacted :** Mr. Asif Hokabaz (Owner)**4 Env Audit Detail :** Sch : N.A , Not Applicable . , Year : 2012 , On Dt : 28/12/2013

Commissioned Dt : 26/01/1997 Production Start Dt : 26/01/1997 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 70.000 Dom : 2.000 **Borewells:** 0**6 Waste Water generation / Discharge (klpd) :** Ind : 50.000 Dom : 1.800 **Tubewells:** 0**7 Consumer No.(Electric Meter):** Source of Water Supply: Borewell**8 Disposal Mode of Industrial / Domestic :** Zero Discharge / Soak Pit**9 Discharge Pt / Final Receiving Body (Ultimate):** Zero Liquid Discharge / No generation of industrial wastewater**10 Status of water consent Under the Water Act,1974:** H-122042-25/11/2023 Last Inward:313621-25/07/2024[PRO]**11 Effluent Treatment plant (ETP) : Units, if provided and status :**

ETP Details : P-Chemical Dousing Tank,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Pri Settling Tank,S-Aeration Tank,S-Settling Tank,S-Sludge Dry Beds,T-Sand Filter

12 Whether Industry is a member of CETP ? No**13 Boilers=1 , DG Sets=0 , Flue Gas =2, Process =0 , ETP Cap = 356 , Capacity of All =**

APCM Details : Bag Filter,Multi Cyclone

Fuel Used : Solid Fuel,Wood

Stack Attached to : Boiler,Fuel Heater(Thermic)

14 TSDF Name : Eco Care Infrastructures Pvt Ltd [48212]**15 Lab Charges Pending :** NIL **Water Cess Charges Pending :** NIL**16 Last Env. Form V :** 2022-2023 **Water Cess Return :** 2017-2018 **HW Monthly Return :** 2024-06**17 Last 3 Legal Action :**

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
19/07/2024	NOT	05/09/2024	33A,,	811921	NOT	NOT	821028
26/02/2024	NOT	24/05/2024	31A,,	773505	NOT	APP	812220
30/01/2024	SCN	20/03/2024		769851	SCN	COM	796933

Monthly Patrak Data : Last Return : 202406 **HAZD Waste Disposal :** 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 36355, ETP - 8568, APCM - 0	Meter Reading - 0, Kilo Litre - 1540	Meter Reading - 0, Kilo Litre - 0

28/09/2024

1/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 12676

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

18

One Time Updatons

o	- Air - Water - Hazd ACTs Applicability ?	Air, Water, Haz	
e	- Electric Company Name (Power Supply)	Torrent Power Ltd.	
p	- On East Direction of the location of the Company	Factory	
p	- On North Direction of the location of the Company	AMC internal Raod	
p	- On South Direction of the location of the Company	Factory	
p	- On West Direction of the location of the Company	Open area	
o	- Production since (Date) or Proposed	26/01/1997	
g	- Nos of Stacks (Flue Gas & Process)	0, 0	
k	- Recycler Registration Valid ??	N.A	
m	- W.W.G Treatment thru Pri / Sec / Tertiary / N.A :	Primary	
d	- Is Industry ZERO DISCHARGE Catg (If Yes, HOW ?)	Yes	
n	- Nos of Flow-Meters - W.C / W.W.G / ETP =	0, 0, 0	

General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	ABD-AMC-88	
b	- Industry Operating without CCA	Applied	Applied for renewal
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	No.	Bag Filer is not provided with TFH
d	- ALL APCMs are in operation	Yes	Partially
e	- SMF availability	Not Reqd	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	1, 0	

Water Parameter

b	- Source of Water Supply	Borewell	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Repair/Main Reqd	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	4	

Remarks :

28/09/2024

2/7 (Through XGN)



Site Observations during Inspection , PCB-ID: (12676)

Inspection Crux:

Water Observation:

Source of fresh water is bore well. Flow meter is provided with Borewell. As per record average fresh water utilize only 4 KL/day. As per available record at site, on dated 25/09/2024 reading is 2265 M3 and during inspection (26/09/2024) reading was noted 2508.4 M3, so difference is become 243.4 m3/day, which is higher than the consent, hence contacted person was instructed to clarify. As per CCA fresh water consumption is 22 KL/day. The wastewater generated from manufacturing activity is treated in provided ETP to achieve ZLD. Unit has provided Primary-Secondary-Tertiary ETP units, UF, RO-1, RO- 2, MEE and ATFD, out of which MEE and ATFD were not found in operation, during inspection; hence contacted person was instructed to clarify. As per flow meter provided the readings observed are, 1) At ETP inlet (Collection tank to primary line): 4260 m3, 2) After tertiary: 4398.6 M3 3) After UF (RO inlet): 3890.358 M3, 4) RO permit – 1: 2135.3 M3 5) RO permit- 2: 1282.2 M3, 6) RO reject: 415.5 m3. Flowmeter reading provided at pumping line from collection was noted 3580.3 m3 on 25/09/2024 and during inspection (26/09/2024), it was noted 4260 m3; the different is 679.7 m3/day, which is higher than the consent, hence contacted person was instructed to clarify. Total 4 stage wise samples were collected: (1) from RO permeate, (2) from RO reject, (3) after tertiary treatment and (4) from collection tank for analysis. [4725]-27/09/2024

Air Observation:

Unit has provided 1- Steam Boiler (Cap.: 2 Tonne); bag filter & twin cyclone is provided as APCM. Holes was observed in top portion of bag filter due to corrosion and cleaning mechanism provided with bag filter was not found in operative condition; hence contacted person was instructed to clarify. Unit has provided 1- TFH (Cap.: 1000 U); Multi Cyclone Separator is provided as APCM; unit has not provided Bag Filter with TFH as mentioned in consent condition; hence contacted person was instructed to clarify. Common Stack is provided with Steam Boiler and TFH; one air sample was collected from the stack, during inspection. Wood is used as fuel. [4725]-27/09/2024

Hazard Observation:

Unit is member of Eco care TSDF site. During inspection, stock of ETP sludge was observed is approx. 9 MT; hence contacted person was instructed to dispose it. Lastly ETP sludge disposed was disposed on 31/12/2021 as per XGN manifest record. Approx. 40 kg of Evaporation residue (MEE salt) was observed, during inspection. Unit has not obtained authorization for collection, storage and disposal of Evaporation residue (salts); hence contacted person was instructed to add quantity of evaporation residue (salts). [4725]-27/09/2024

General Observation:

This unit was inspected w. r. to CCA re apply & HO instruction regarding NGT matter. During inspection, unit was found in operation and dyeing, printing & finishing activity was observed going on. Unit had CCA for Cloth Processing – 4,00,000 Meter/M & Dry cloth processing – 4,00,000 Meter/M with ZLD mode was expired on 25.11.2023, thereafter unit had applied for CCA Renewal, which was rejected for: 1) Any expansion and in-house ZLD system for existing units are not acceptable considering current scenario of the Ahmedabad city area. 2) As per AR shows of Air sample's AR shows results of parameter- PM - 433 MG/NM3 which higher than consented norms 3) Unit has not pay due lab bill till date. In against which compliance of CCA Rejection points are: 1) unit has reapplied as they are saying that they are maintaining ZLD. 2) Air Sample was taken during inspection 3) Due lab bills are paid. Now, unit has re-applied CCA Renewal. Unit has provided 16 nos- jiggers, 2 nos. – jumbo jiggers, drying range – 02 nos., flat belt – 06 nos., JT – 03 nos., stanter – 02 nos., calendar – 01 no. The drainage



Gujarat Pollution Control Board

PCB Id: 12676 20

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

connection of unit is self sealed, and unit has requested AMC to provide no drainage certificate, as drainage connection and disconnection comes under purview of AMC. Necessary instructions were given to person contacted. Concern Site Photographs are uploaded herewith. [4725]-27/09/2024

~ RO Comments/Reply :as per IR..... / I recommend :May be REJECTED-28/09/2024

I recommend :

W.C Notings: as per crux..[4725-AEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance

૨) Borewell પર લગાવેલ flowmeterનું તા. 25/09/2024 નું reading 2265.0 M3 જોવા મળેલ તથા તા. 26/09/2024 નું reading 2508.4 M3 જોવા મળેલ, જેનું difference 243.4 M3 જોવા મળેલ, જે Consent કરતા ઘણુ વધારે છે, જે બાબતે સ્પષ્ટતા કરવી. (એકમની રજુઆત: meters માં doubtful લાગેલ છે, ચેક કરાવી આપને report મોકલીશું. આભાર.)

૪) Consent મુજબ TFH સાથે Bag Filter લગાવેલ નથી, જે અંગે સ્પષ્ટતા કરવી.

૫) Bag Filter સાથેની Cleaning Mechanism બંધ જોવા મળેલ તથા ઉપરના ભાગે Corrosion ના કારણે holes જોવા મળેલ, જે સત્વરે રિપેર કરવા અને photos રજુ કરવા.

૩) Collection tank માંથી pumping થતી લાઇન પર લગાવેલ flowmeterનું તા. 25/09/2024 તથા તા. 26/09/2024 નું reading અનુક્રમે 3580.3 M3 તથા 4260 M3 જોવા મળેલ, જેનો difference 679.7 M3 જોવા મળેલ, જે Consent કરતા ઘણુ વધારે છે, જે બાબતે સ્પષ્ટતા કરવી. (એકમની રજુઆત: meters માં doubtful લાગેલ છે, ચેક કરાવી આપને report મોકલીશું. આભાર.)

૭) ETP Sludge સત્વરે dispose કરવો તથા Evaporation Residueની quantity, consentમાં ઉમેરો કરવો.

૧) મુલાકાત સમયે, એકમ ખાતે Cloth Processing & Finishing ની પ્રવૃત્તિ ચાલુ જોવા મળેલ. ETP એકમો તથા RO System કાર્યરત જોવા મળેલ. મુલાકાત સમયે, MEE બંધ જોવા મળેલ, જે અંગે સ્પષ્ટતા કરવી. (એકમની રજુઆત: MEE સવારે ચાલુ હતુ. પાણીની quantity પુરી થવાથી MEE મુલાકાત સમયે બંધ હતી.)

૬) Monthly પત્રકો નિયમિત ભરવા.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
11). એકમમાં ETP sludge અને evaporation residue (salt) અલગથી store કરવો.	811921(19/07/24)	---
10). CGWA ની copy upload કરવી.	811921(19/07/24)	---
8). એકમના છેલ્લા ૬ માસના production data, water consumption, WWG, water reuse, sludge generation, chemical consumption of ETP ના data રજુ કરવા.	811921(19/07/24)	---
6).એકમમાં ETP sludge stock અંદાજે 8 MT છે અને છેલ્લે manifest પ્રમાણે 13/12/2021 ના રોજ dispose કરેલ ત્યારબાદ કોઈ sludge dispose કરેલ નથી.	811921(19/07/24)	---
4). U.F. inlet meter કાર્યરત જોવા મળેલ નહિં.	811921(19/07/24)	---
2). એકમમાં P+S +T+ UF+RO1+ RO2+MEE+ATFD provide કરેલ છે, જ્યાં મુલાકાત દરમ્યાન MEE અને ATFD કાર્યરત જોવા મળેલ નહિં, જે અંગે ખુલાસો કરવો અને MEE+ATFD operation ની logbook નિભાવવી.	811921(19/07/24)	---

28/09/2024

4/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 12676 21

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

1). મુલાકાત સમયે એકમમાં dyeing, printing અને finishing activity ચાલુ જોવા મળેલ.	811921(19/07/24)	---
5). માસ મે-૨૦૨૪ ની ETP ની લોગબુક જોતાં RO reject reading તા.૩૧/૦૫/૨૦૨૪ ૧૧૨૮ મ૩ જોવા મળેલ અને ફાલમાં મુલાકાત સમયે ૧૬૧.૪ મ૩ જોવા મળેલ, જે અંગે clarification રજૂ કરવું.	811921(19/07/24)	---
૩). મુલાકાત દરમ્યાન ચાલુ મહિનાની ETP logbook, borewell logbook નો record provide કરી શકેલ નહિં, આ અંગેની માહિતી છેલ્લા ૬ માસની બોર્ડમાં રજૂ કરવી.	811921(19/07/24)	---
૯). એકમમાંથી કુલ ૪ sample ETP માંથી લીધેલ.	811921(19/07/24)	---
૭). એકમની CCA renewal reject થયેલ છે અને ત્યારબાદ CCA re-apply કરેલ. આથી rejection order નું compliance કરવું.	811921(19/07/24)	---
Collection tank, Aeration tank, RO permeate અને RO reject માંથી wastewater sample લીધેલ છે.	803992(16/05/24)	---
P+S+T+UF+RO-1+RO-2 (operated as required)+MEE+ATFD provide કરેલ છે, MEE અને ATFD મુલાકાત સમયે બંધ જોવા મળેલ. જે જરૂરિયાત મુજબ ચલાવવામાં આવે છે.	803992(16/05/24)	---
ETP sludge અને evaporator residue (salt) અલગથી store કરવો અને રેકોર્ડ જાળવવો.	803992(16/05/24)	---
એકમમાં ૧૬ jigger, ૬ jet, ૩ jetty, ૬ felt belt તથા dry process machinery install કરેલ છે.	803992(16/05/24)	---
AMC નું latest "No Drainage certificate" સબમિટ કરવું.	803992(16/05/24)	---
એકમમાં બોઇલર સાથે APCM તરીકે Bag filter અને MDC લગાવેલ છે અને TFH સાથે MDC + economiser APCM તરીકે લગાવેલ છે.	803992(16/05/24)	---
એકમે ૫૦ KLPD wastewater ની CTE ZLD માટે મેળવેલ છે. CCA HO scrutiny માં છે.	803992(16/05/24)	---
મુલાકાત સમયે એકમ ચાલુ જોવા મળેલ. dyeing, printing અને finishing activity ચાલુ જોવા મળેલ.	803992(16/05/24)	---
૨). એકમ ખાતેના ETP સંલગ્ન RO તથા MEE ATFD ચાલુ જોવા મળેલ છે.	773505(26/02/24)	---
૬). RO logbook સર્ટિફાઇડ તથા પાક્કા બાઈન્ડીંગ સાથે પાના નંબર આપીને નિભાવવી.	773505(26/02/24)	---
૧). મુલાકાત દરમ્યાન એકમ ZLD શરતો મુજબ ચાલુ જોવા મળેલ છે.	773505(26/02/24)	---
૫). APCM નિયમિત ચલાવવા તથા સ્ક્રિબિંગ મીડિયા pH અંગેની નોંધ logbookમાં કરવી.	773505(26/02/24)	---
૭). બોરવેલ ફ્લોમીટર ૫૬૭.૫ મ૩ જણાય છે જે બાબતે સ્પષ્ટતા કરવી.	773505(26/02/24)	---
૪). એકમ ખાતે જુના બોઇલરની સ્ટીમલાઇન દૂર કરી ફોટોગ્રાફ રજૂ કરવા.	773505(26/02/24)	---
૩). એકમ ખાતે ETP sludge તથા MEE saltનો સ્ટોક મિક્સ રાખેલો છે જેને કેટેગરી મુજબ અલગ સ્ટોર કરવા તથા CCA દરખાસ્ત સમયે રજૂ કરેલ વિગતો સાથેની sludge જનરેશનની વિસંગતતા અંગે ખુલાસો કરવો.	773505(26/02/24)	---

28/09/2024

5/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 12676 22

(Inspection Report) - Air,Water,Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air,Stack,Hazardous Waste & Samples PCB-ID: (12676)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	A-3	450 litre for pm and 60 litre for gases /	1250-1320	REP	from common stack attached with steam boiler and tfh followed by apcm ~	22/2196
2	W-11	@ 7-8 on ph strip / 32	1355-1355	REP	p-collection cum equalization ~	Brownish
3	W-11	@ 7-8 on ph strip / 30	1350-1350	REP	after tertiary treatment ~	Pinkish
4	W-11	@ 7-8 on ph strip / 30	1345-1345	REP	from ro reject ~	Dark Pinkish
5	W-11	@ 7-8 on ph strip / 30	1340-1340	REP	from ro permeate ~	Light Pinkish tinge

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Fuel Heater (Thermic)	30	1000 U	YES	FIL,MUL	Wood	6.5 MT/D	
2	Boiler	30	2 TPH (Fuel-5 % of Total Solid Fuel)	YES	FIL,MUL	Solid Fuel	1.5 MT/D	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	8.000-M.T	COL,DST,STO,TRA
2	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.500-M.T	COL,REU,STO
3	Used or Spent Oil	I -5.1	0.016-M.T	COL,REU,STO

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	bleaching & dyeing of cloth	0.000	0.000 - MTS	0.000	removed from List
2	Dry Processing of Cloth(Job work of Stentering & Finishing,of Calendaring,Felt & Zero)	400000.000	400000.000 - MTS	400000.000	
3	processing of cloth	400000.000	800000.000 - MTS	400000.000	
4	stentering & calendaring of cloth	0.000	0.000 - MTS	0.000	removed from List

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	caustic flakes	0.000 - KGS
2	Dextrine	0.000 - M.T
3	dyes	0.000 - KGS
4	grey cloth	0.000 - MTS
5	hydrogen peroxide	0.000 - KGS
6	Maize Starch	0.000 - M.T
7	PVA	0.000 - M.T
8	Silicon Oil	0.000 - KGS
9	soda ash	0.000 - KGS

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 72.000	WWG : 51.800	Water Source	Remark
1	Boiler Feed	12.000	1.000	Borewell	
2	Cooling Water	3.000	1.000	Borewell	
3	Domestic Purpose	2.000	1.800	Borewell	
4	Mnfg Process	55.000	48.000	Borewell	Process & washing

H Solid Waste

Inspection Team : M.J.Shah, SO - MR. TEJAS GHANSHYAMBHAI METALIYA

28/09/2024

6/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 12676

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

Signature By(M.J.Shah, SO)

Site Photographs of M/s. N **225** Textile Processors (ID: 12676),
Inspected date: 26/09/2024



Production area



Jet machines



Jigger machines



ETP area



RO system



Overview of MEE and ETP area

227



Filter Press & ETP Sludge



Stored ETP Sludge



Holes was found at top portion of Bag Filter due to corrosion



Sample ID:457007 - Analysis Completion:25/10/2024

Yarn / Textile processing involving any effluent/emission generating processes
including bleaching, dyeing, printing and colouring / LAB Inward : 109681

TEST REPORT

Test Report No. : 109681

Date: 25/10/2024

1. Name of the Customer : N.H.H.Textile Processors - 12676
 2. Address : Plot No: Phase No: ,OPP: NEW DHOR BAZAR,BAEHRAMPURA
 AHMEDABAD-380022, Taluka : Ahmedabad, District : Ahmedabad,
 3. Nature of Sample : REP-Representative/Grab, (Insp Type : APP-On Application)
 4. Sample Collected By : M.J.Shah, SO
 5. Quantity of Sample Received : 5lit
 6. Code No. of the Sample : 457007
 7. Date & Time of Collection & Inwarding : 26/09/2024 , (1355 to 1355) & 27/09/2024
 8. Date of Start & Completion of Analysis : 27/09/2024 & 25/10/2024
 9. Sampling Point : P-Collection Cum Equalization ~
 10. Flow Details (Remarks) : ---
 11. Mode of Disposal : into ETP or further treatment
 12. Ultimate Receiving Body : No generation of industrial wastewater
 13. Temperature on Collection : 32 & pH Range on pH Strip :@ 7-8 on pH strip
 14. Carboys Nos for : Barcode & Color & Appearance :Brownish
 : Ind :70.000 , Dom :2.000 & Ind :50.000 , Dom :1.800
 15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	32
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	6.87
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	376
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	3086
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	204
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	26.32
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	772
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	715
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	1096
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	2.4
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	536

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 25/10/2024

Dr. S. N. Agravat

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- The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:457006 - Analysis Completion:25/10/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB Inward : 109682

TEST REPORT

Test Report No. : 109682

Date: 25/10/2024

- 1. Name of the Customer : N.H.H.Textile Processors - 12676
- 2. Address : Plot No: Phase No: ,OPP: NEW DHOR BAZAR,BAEHRAMPURA AHMEDABAD-380022, Taluka : Ahmedabad, District : Ahmedabad,
- 3. Nature of Sample : REP-Representative/Grab, (Insp Type : APP-On Application)
- 4. Sample Collected By : M.J.Shah, SO
- 5. Quantity of Sample Received : 5lit
- 6. Code No. of the Sample : 457006
- 7. Date & Time of Collection & Inwarding : 26/09/2024 , (1350 to 1350) & 27/09/2024
- 8. Date of Start & Completion of Analysis : 27/09/2024 & 25/10/2024
- 9. Sampling Point : After Tertiary treatment ~
- 10. Flow Details (Remarks) : ---
- 11. Mode of Disposal : into RO for further treatment
- 12. Ultimate Receiving Body : No generation of industrial wastewater
- 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 7-8 on pH strip
- 14. Carboys Nos for : Barcode & Color & Appearance :Pinkish
: Ind :70.000 , Dom :2.000 & Ind :50.000 , Dom :1.800
- 15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.47
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	193
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	2684
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	30
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	6.78
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	706
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	835
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	53
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	12

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 25/10/2024

Agravats. S. N.

Dr. S. N. Agravat

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- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:457005 - Analysis Completion:25/10/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB Inward : 109680

TEST REPORT

Test Report No. : 109680

Date: 25/10/2024

- 1. Name of the Customer : N.H.H.Textile Processors - 12676
- 2. Address : Plot No: Phase No: ,OPP: NEW DHOR BAZAR,BAEHRAMPURA AHMEDABAD-380022, Taluka : Ahmedabad, District : Ahmedabad,
- 3. Nature of Sample : REP-Representative/Grab, (Insp Type : APP-On Application)
- 4. Sample Collected By : M.J.Shah, SO
- 5. Quantity of Sample Received : 5lit
- 6. Code No. of the Sample : 457005
- 7. Date & Time of Collection & Inwarding : 26/09/2024 , (1345 to 1345) & 27/09/2024
- 8. Date of Start & Completion of Analysis : 27/09/2024 & 25/10/2024
- 9. Sampling Point : From RO Reject ~
- 10. Flow Details (Remarks) : ---
- 11. Mode of Disposal : into MEE for evaporation
- 12. Ultimate Receiving Body : No generation of industrial wastewater
- 13. Temperature on Collection : 30 & pH Range on pH Strip :@ 7-8 on pH strip
- 14. Carboys Nos for : Barcode & Color & Appearance :Dark Pinkish
: Ind :70.000 , Dom :2.000 & Ind :50.000 , Dom :1.800
- 15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.49
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	502
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	6370
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	54
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	8.72
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	1765
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	2836
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	170
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	19

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 25/10/2024

Dr. S. N. Agravat

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- Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
- Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
- Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
- Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



Sample ID:457004 - Analysis Completion:25/10/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB Inward : 109679

TEST REPORT

Test Report No. : 109679

Date: 25/10/2024

1. Name of the Customer : N.H.H.Textile Processors - 12676
2. Address : Plot No: Phase No: ,OPP: NEW DHOR BAZAR,BAEHRAMPURA AHMEDABAD-380022, Taluka : Ahmedabad, District : Ahmedabad,
3. Nature of Sample : REP-Representative/Grab, (Insp Type : APP-On Application)
4. Sample Collected By : M.J.Shah, SO
5. Quantity of Sample Received : 5lit
6. Code No. of the Sample : 457004
7. Date & Time of Collection & Inwarding : 26/09/2024 , (1340 to 1340) & 27/09/2024
8. Date of Start & Completion of Analysis : 27/09/2024 & 25/10/2024
9. Sampling Point : From RO Permeate ~
10. Flow Details (Remarks) : ---
11. Mode of Disposal : Reuse in premises
12. Ultimate Receiving Body : No generation of industrial wastewater
13. Temperature on Collection : 30 & pH Range on pH Strip :@ 7-8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Light Pinkish tinge
: Ind :70.000 , Dom :2.000 & Ind :50.000 , Dom :1.800
15. Water Consumption & W.W.G (KLPD) : 11 ,Cap No & Weight :

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part – 9) – 1984(Reaffirmed 2006)	Ambient oC - 60 oC	30
2	pH	pH Units	4500 H+ B APHA Standard Methods 23rd edi.2017	1 – 14 pH value As or	7.45
3	Colour	Pt.Co.Sc.	2120 B APHA Standard Methods 23rd edi. 2017	2 - to 99 Hazen & 1-50	22
4	Total Dissolved Solids	mg/l	Gravimetric method. (2540 C APHA Standard Method	10 – 200000 mg/L	1408
5	Suspended Solids	mg/l	Gravimetric method. (2540 D APHA Standard Method	2 – 10000 mg/L	8
6	Ammonical Nitrogen	mg/l	1).Titrimetric method (4500 NH3 B & C APHA Stand	1 - 2000 mg/l.	1.12
7	Chloride	mg/l	Argentometric method. (4500 Cl? B APHA Standard M	1 - 50000 mg/l	524
8	Sulphate	mg/l	APHA(23rd edi) 4500 SO4 E	2-40mg/l	380
9	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0- 50000 mg/l	16
10	Oil & Grease	mg/l	Liquid – Liquid Partition Gravimetric method. (5520 B	01 – 1000 mg/l	BDL
11	B.O.D (3 Days 27oC)	mg/l	3 – Day BOD test. (IS 3025 (Part 44) 1993 Reaffirm	05–50000 mg/l	<5

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 25/10/2024

Agravats. S. N.

Dr. S. N. Agravat

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4. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
5. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
6. Permissible Limits: as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
7. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water- 23nd Edition by APHA.
8. Bioassay test (for toxicity) -IS:6582:Part-2:2001; Reaffirmed 2007.



ANALYSIS REPORT FOR AIR

TYPE : Stack-Emission

234

ANNEXURE-RIV

Gujarat Pollution Control Board

Central Laboratory

Paryavaran Bhavan

Sector-10A

Gandhinagar-382010

Tele:23222756

Sample ID:457008 - Analysis Completion:30/09/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB

Inward : 109696

1. Name & : N.H.H.Textile Processors - 12676
2. Address of the Unit : Plot No: Phase No: ,OPP: NEW DHOR BAZAR,BAEHRAMPURA
AHMEDABAD - 380022,Taluka : Ahmedabad, District : Ahmedabad, GIDC : Dani Limda
3. Nature of Sample : REP-Representative/Grab , (Insp Type : APP-On Application)
4. Sample Collected By : M.J.Shah, SO
5. Date & Time of Collection & Receipt : 26/09/2024, (1250 to 1320)
6. Date of Start & Completion of Analysis : 30/09/2024 & 30/09/2024
7. Sampling Point : From common Stack attached with Steam Boiler and TFH followed by APCM ~
8. Fuel : Wood
9. APCM : Multi Cyclone with TFH, Multi Cyclone & Bag Filter with Steam Boiler
10. Thimble & Weight (gm) : 22/2196
11. Temperature on Collection : & Volume-Absord Media : 50 mL of each
12. Volume-Gas Passed : 450 Litre for PM and 60 Litre for gases
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part – 1), 1985 (Reaffirmed 1999)	1 – 5000 mg/NM3	49
2	SO2-Stack (PPM)	PPM	IS: 11255 (Part – 2), 1985 (Reaffirmed 2009)	5 – 500 mg/NM3	15.90
3	NOX-Stack	PPM	IS:11255(Part-7), 2005	5 – 500 mg/NM3	0.154

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 30/09/2024

Dr. S. N. Agravat

Field Observation :

30/09/2024 18:04:12

61F2272A-2276-4C97-AA3B-33C2CA7DCAE7

Page 1 of 1



By RPAD

SHOW CAUSE NOTICE

WHEREAS the Board officials have inspected your industrial unit on 26/09/2024 under Section-23 of The Water (Prevention & Control of Pollution) Act-1974, under Section-24 of The Air (Prevention & Control of Pollution) Act-1981 and under Section-10 of The Environment (Protection) Act-1986, and the rules made there under amended from time to time.

AND WHEREAS during the inspection on 26/09/2024, following non-compliances / flaws were noticed:

- 1) You have provided Primary-Secondary-Tertiary ETP units, UF, RO-1, RO- 2, MEE and ATFD, out of which MEE and ATFD were not found in operation, during the inspection.
- 2) As per available record at site, flow meter reading was 2265 m³ on 25/09/2024 and the reading was noted as 2508.4 m³ during the inspection on 26/09/2024; difference of these readings (243.4 m³/day) indicate that water consumption is higher than that shown in consent application. Further, you have admitted vide your letter dated 02/10/2024 that the flow meter on the bore well line was faulty.
- 3) Readings of the flow meter provided on the pumping line from the Collection Tank was noted 3580.3 m³ on 25/09/2024 and it was noted as 4260 m³ during the inspection on 26/09/2024; difference of these readings (679.7 m³/day) indicate that effluent quantity is higher than the consented quantity. Further, you have admitted vide your letter dated 02/10/2024 that the flow meter on the Collection Tank line was faulty.
- 4) Though the analysis result of the air sample collected from common stack provided with Steam Boiler and TFH shows PM-49 mg/Nm³, SO₂-15.9 ppm, NO_x-0.154 ppm, which are within the permissible limits, it was observed that you have provided Multi Cyclone Separator as APCD in place of Bag Filter with TFH as mentioned in previous CCA condition. You have undertaken to install bag filter as soon as possible vide your letter dated 02/10/2024 but not given Purchase Order and timeline for installation of Bag Filter.
- 5) Holes were observed in top portion of bag filter of steam boiler due to corrosion and cleaning mechanism provided with bag filter was not found in operative condition. You have stated that you are already planning to complete rust removal work by mechanical method and also painting work during the vacation time period and you will complete the work within one to two months, vide your letter dated 02/10/2024. Such as long time period for completion of work is not acceptable as such work can be completed within a week time.

AND WHEREAS during the above inspection, necessary written instructions were given to your industrial unit for the non-compliances noticed and that you have submitted your reply with respect to the written instructions vide your letter dated 02/10/2024, which is not fully acceptable. Now therefore, you are hereby asked to take following corrective actions and submit compliance along with relevant documentary evidences within 10 days:

- 1) Submit logbook of MEE operation of last six months along with month wise summary of effluent generation, RO reject evaporation and salt generation from the MEE, etc.
- 2) Submit documentary evidences showing that flow meters on bore well line and effluent line at the Collection Tank have been repaired along with calibration reports showing that the flow meters are now working correctly.
- 3) Submit copy of Purchase Order for Bag Filter for TFH and also submit time line for installation of Bag Filter.
- 4) Complete the work of repairing of Bag Filter of Steam Boiler within 7 days and submit the report.

In view of the above, you are called upon to submit compliance report with documentary evidences and also to show cause within 10 days as to why further action should not be initiated against your unit; falling to which it shall be presumed that you have nothing to say in this matter and appropriate further actions will be initiated under the relevant Environmental Acts / Rules.

For and on behalf of
Gujarat Pollution Control Board



(T. C. Patel)
Unit Head

No: GPCB/ABD/AMC/CCA-796(2)/ID:112676/

Date:

Issued To:

M/s. N.H.H. Textile Processors,
Opp: New Dhor Bazar, Baelrampura,
Ahmedabad - 380022

Copy To:

The Regional Officer,

Regional Office, GPCB, Ahmedabad City..... To verify the compliance to be submitted by the unit and submit compliance verification report with fresh IR/AR.

Outward No: 82966-28/10/2024

PCB ID: 12676

Date: 29-10-2024

To
SENIOR ENVIRONMENTAL ENGINEER
Unit Head – Ahmedabad City
Gujarat Pollution Control Board
Paryavarn Bhavan, Sector 10-A
Gandhinagar-382010.

Sub: Reply of Show Cause Notice issued on dated 28-10-2024,

Ref: SCN issued vide letter No: GPCB/ABD/AMC/CCA-796(2)/ID:12676/825766, dated 28/10/2024

Respected Sir,

This has in reference to subject matter and in reference to Show Cause Notice issued to our unit regarding inspection carried out of our unit on dated 26-09-2024. In connection with the notice of direction we would like to inform you that we have our unit namely **N.H.H Textile Processors (Unit-I)** is having its unit for Processing of Cloth having capacity of 4,00,000 Meters/Month at Opp, New Dhor Bazar, Behrampura Ahmedabad-380022 for which we have obtained Consolidated Consent & Authorization having Vide Order No: AWH-98473 dated 04-01-2019 and CCA amendment vide order No; H-122042 on dated 19/10/2022, which is valid up to 25-11-2023 for processing of cloth having capacity of 4,00,000 Meter/Month Job work for Stentering, Finishing, Calendaring and felt having capacity of 4,00,000 Meter/Month granted Gujarat Pollution Control Board. We are applying to the board to obtain CCA Renewal vide application inward ID: 303780 dated 22/02/2024, which was rejected by the board vide order no GPCB / ABD / CCA / ABD-AMC-88 /811973 dated 21/05/2024. In compliance, we have already re-applied for CCA renewal rejection with compliance of rejection order vide CCA re-apply inward no 313621 on dated 27/05/2024., which is under scrutiny at Head office level. We are given herewith the point wise compliance of the notice of direction is submitted hereunder.

Point 1: Submit logbook of MEE operation of last six months along with month wise summary of effluent generation, RO reject evaporation and salt generation from the MEE, etc.

Compliance: We are informing you that we assure your good office that we will comply all condition as per mention in CCA order which the board grants and we will update monthly return on regular basis. We have attached here with logbook for MEE operation for last six month along with summary of effluent generation, RO reject evaporation and salt generation from the MEE

Point 2: Submit documentary evidences showing that flow meters on bore well line and effluent line at the Collection Tank have been repaired along with calibration reports showing that the flow meters are now working correctly.

Compliance: We are informing you that we reported on dated 26-09-2024 for issue to the supplier and supplier was inspection this bore well meter, it was found that air bubbles in the pipeline and dirt on the electrodes were causing interference in the electromagnetic flow meter. The supplier has now resolved the issue, reinstalled the flow meter, and it is currently functioning properly. We have also attached herewith certificate from the supplied for mention fixing problem and solution for bore well flow meter and effluent line at the Collection Tank flow meter your kind reference

Point 3: Submit copy of Purchase Order for Bag Filter for TFH and also submit timeline for installation of Bag Filter.

Compliance: We are informing you that we have already provided multicyclone separator as an air pollution control measure, which is attached with TFH and we have already installed multicyclone separator and bag filter with Steam boiler as an air pollution control measure. We assure your good office that we will connect it to the common bag filter installed for the steam boiler and will provide a common stack for both the TFH and the steam boiler. We have already purchase all material for connection and we have also attached here with invoice for the same. We assure you that we will complete the work within 10 to 15 days.


Point 4: Complete the work of repairing of Bag Filter of Steam Boiler within 7 days and submit the report.

Compliance: We are informing you that we have already complete rust removed work for Bag filter of Steam boiler by mechanical method and also painting work. We assure your good office that we will operate cleaning mechanism on regular basis, which is attached to the bag filter for TFH and steam boiler.

In view of above, we assure your good office that we are committed to our responsibility towards environment and we are complying with environmental laws and norms. We are requesting to kindly consider this submission and not to take any action and grant our CCA renewal application.

Thanking You,

Authorized Signatory


M/s. N.H.H Textile Processors (Unit-I)

Encl.

1. last six month log book
2. Documentary evidences for Flow meter for Bore well and effluent line at the Collection Tank
3. Invoice for Raw Materials ordered for bag Filter connection with TFH
4. Bag filter repairing work

DATE	PANEL POWER Kwh	RAW M3	RAW WATER/ DAY M3	TERTIARY TOTALIZER M3	DIFFEREN CE PER DAY	ULTRA FILTER M3	TOTAL PERMEAT R.P.	PERMEAT E/DAY M3	RO REJECT M3(TOTAL IZER)	REJECT PER DAY M3	PERMIT TDS	REJECT TDS	BACTERIA /LTR
1-5-24	43418	8213	56	7783	55	7537	6673	48	980	6	125	3700	250
2-5-24	43470	—	—	—	—	—	—	—	—	—	—	—	—
3-5-24	43526	—	—	—	—	—	—	—	—	—	—	—	—
4-5-24	43756	8273	60	7842	59	7595	6731	58	988	8	150	3000	350
5-5-24	43971	8329	56	7897	55	7649	6779	48	994	6	150	3000	350
6-5-24	44023	—	—	—	—	—	—	—	—	—	—	—	—
7-5-24	44254	8389	60	7956	58	7707	6837	58	1002	8	125	3700	250
8-5-24	44454	8443	54	8009	53	7760	6884	47	1008	6	150	3500	250
9-5-24	44684	8499	56	8064	55	7814	6937	48	1014	6	150	3500	250
10-5-24	44966	8559	60	8123	59	7872	6987	50	1022	8	150	3000	300
11-5-24	45197	8613	54	8176	53	7925	7034	47	1028	6	150	3000	350
13-5-24	45427	8673	60	8235	59	7983	7084	50	1036	8	150	3500	350
14-5-24	45657	8723	60	8284	49	8031	7126	42	1042	6	125	4000	200
15-5-24	45887	8781	58	8341	57	8087	7176	50	1048	6	125	3700	200
16-5-24	46117	8829	48.3	8388	47.0	8133	7216	40	1054	6	150	3500	250
17-5-24	46347	8881	52.1	8439	51.5	8133	7266	44.8	1060	6	150	3500	250
18-5-24	46577	8941	59.7	8498	58.5	8241	7311	50.9	1066	6	150	3000	300
19-5-24	46807	9001	60.2	8557	59.3	8300	7363	51.9	1072	6	125	3000	300
20-5-24	47037	9051	50.1	8606	49.5	8349	7410	47.0	1078	6	150	3000	350
21-5-24	47267	9111	60.1	8666	59.9	8407	7460	49.9	1086	8	150	3000	350
22-5-24	47497	9156	45.3	8710	44.2	8451	7497	37.0	1092	6	150	3500	350
23-5-24	47727	9215	58.4	8768	57.3	8508	7545	47.3	1100	8	150	3000	300
24-5-24	47957	—	—	—	—	—	—	—	—	—	—	—	—
25-5-24	48187	—	—	—	—	—	—	—	—	—	—	—	—
26-5-24	48417	9275	60.1	8820	59.4	8566	7594	49.6	1108	8	150	3500	250
27-5-24	48647	9310	35.0	8861	34.4	8600	7622	27.5	1114	6	150	3500	250
28-5-24	48877	—	—	—	—	—	—	—	—	—	—	—	—
29-5-24	49107	9360	50.6	8910	49.3	8648	7662	40.5	1122	8	150	3500	250
30-5-24	49337	9413	52.2	8962	51.7	8699	7706	44.0	1128	6	150	3000	300
31-5-24	49567	—	—	—	—	—	—	—	—	—	—	—	—

DATE	RAW M3	RAW PER DAY	TERTIARY TOTALIZER	TERCIARY PER DAY	UF FILTER M3	PERMEATE E1 M3	PERMEATE E2 M3	TOTAL PERMEATE	PERMEATE PER DAY	RO REJECT	RO REJECT PER DAY	PERMEATE TDS	REJECT TDS	BACTERIA
1/6/24	94634	50.3	9012.4	49.8	87729	4753.5	2933.3	7747.5	40.7	1136	8	125	3500	250
2/6/24	95255	60.1	9072.1	59.7	88069	4700.41	3100.1	7800.5	53.0	1142	6	100	3500	300
3/6/24	9528.5	50.0	9121.0	48.9	88944	4921.0	2921	7842	41.5	1148	6	100	3500	350
4/6/24	9668.7	40.2	9160.3	39.3	8893.1	5752.7	2720	7872.7	30.7	1154	8	110	4000	300
5/6/24	9628.9	60.2	9220.2	54.9	8951.5	4970.3	2954.8	7925.1	52.4	1162	6	100	3000	350
6/6/24	9679	50.1	9270	49.8	9000.4	4987.7	2980.3	7968	42.9	1168	6	100	3000	250
7/6/24	9729	50.0	9318.9	48.9	9048.1	5911.8	2095.9	8007.7	39.7	1176	8	100	4000	250
8/6/24	9786.3	57.3	9375.7	56.8	9104.0	5717.9	2937.7	8055.6	47.9	1184	8	100	3700	350
9/6/24	000	000	000	000	000	000	000	000	000	000	000	000	000	000
10/6/24	000	000	000	000	000	000	000	000	000	000	000	000	000	000
11/6/24	9847	60.7	9435.5	59.8	9162.8	5000.7	3105.7	8106.4	50.8	1192	8	125	4000	350
12/6/24	9907	60.0	9494.2	58.7	9220.7	5007.9	3150.4	8158.3	51.9	1198	6	125	4000	350
13/6/24	9957.3	50.3	9553.7	54.5	9279.4	4991.2	3217.8	8209	50.7	1204	6	110	4000	300
14/6/24	10018	60.7	9603.6	44.9	9328.3	5700.11	2557.8	8251.9	42.9	1210	6	150	4700	300
15/6/24	10078.1	60.1	9662.4	58.8	9386.1	5711.9	2591.8	8303.7	51.8	1216	6	150	3700	350
16/6/24	10128.3	50.2	9722.1	54.7	9444.8	5701.8	2654.4	8356.4	52.7	1222	6	100	3500	350
17/6/24	10184	55.7	9771.1	48.9	9492.6	5107.5	3288.7	8396.2	39.8	1230	8	100	3500	350
18/6/24	10244	60.0	9825.8	54.8	9546.5	5900.7	2541.4	8442.1	45.9	1238	8	100	3000	250
19/6/24	10303.2	59.2	9884.5	58.7	9604.4	5009.8	3484.2	8494	45.9	1244	6	100	3000	300
20/6/24	10354.9	57.7	9935.4	50.9	9654.3	5900.3	2637.6	8537.9	43.9	1250	6	100	3500	300
21/6/24	10413.8	58.9	9993.3	57.9	9711.3	5811.4	4933.7	8587.7	49.8	1258	8	100	3000	300
22/6/24	10474	60.2	10053.1	59.8	9770.2	5999.11	2641.5	8640.6	52.9	1264	6	100	3000	300
23/6/24	10534	60.0	10112	58.9	9828.1	5811.7	2880.8	8692.5	51.9	1270	6	100	3500	250
24/6/24	10594	50.9	10171.7	59.7	9887	5801.9	2941.7	8743.4	50.9	1278	8	100	3000	250
25/6/24	10653.2	59.2	10230.5	58.8	9944.9	5999.2	2795.1	8794.3	57.9	1286	8	100	3000	250
26/6/24	10713.5	60.3	10290.4	59.9	10003.9	4991.9	3852	8847.9	53.6	1292	6	100	3000	150
27/6/24	10774.3	50.8	10340.2	49.8	10052.9	5981.7	2909.2	8890.9	43	1298	6	100	4000	150
28/6/24	10834.7	57.4	10396.9	56.7	10108.8	5200.9	3739.9	8940.8	49.9	1304	6	100	4000	200
29/6/24	10892.1	60.4	10456.8	54.9	10167.8	5995.3	2998.5	8993.8	53	1310	6	100	3700	200
30/6/24	10952.2	50.1	10516.6	49.8	10226.7	6011.1	3033.6	9044.7	50.9	1318	8	100	3700	200

DATE	PANEL POWER KWH	RAW M3	RAW PER DAY	TERTIARY TOTALIZER	TERCIARY PER DAY	UF FILTER M3	PERMEAT E 1 M3	PERMEAT E 2 M3	TOTAL PERMEATE	PERMEATE PER DAY	RO REJECT	RO REJECT PER DAY	PERMEATE TDS	REJECT TDS	BACTERIA
1/7/24	2129.6	60	60	59	59	58	28.6	21.4	50	50	8	8	100	3000	350
2/7/24	2339.6	110	SD	108	49	106	30.0	60.0	90	40	16	8	100	3100	300
3/7/24	2650.6	170	60	167	59	164	81.9	108.1	140	50	24	8	100	3000	350
4/7/24	2857.3	227	57	223	56	219	46.2	149.8	190	SD	30	6	100	3000	300
5/7/24	3095.9	287	60	282	59	277	142.3	99.0	241	57	88	8	100	3200	300
6/7/24	3309.3	337	SD	331	49	325	145.4	137.6	283	42	44	6	100	4400	250
7/7/24	3524.2	382	45	375	44	368	147.9	173.1	321	38	50	6	125	4400	280
8/7/24	3742.3	442	60	434	59	426	201.2	171.8	373	52	56	6	100	4700	200
9/7/24	3953.4	492	SD	484	49	474	307.1	107.7	415	42	62	6	100	4500	200
10/7/24	4154.7	537	45	527	44	517	370.1	79.4	450	35	70	8	100	4000	200
11/7/24	4419.8	597	60	586	59	575	390.2	111.8	522	52	76	6	100	3200	250
12/7/24	4620.8	657	60	645	59	633	370.3	183.7	554	52	82	6	100	3300	250
13/7/24	4816.2	714	57	701	56	689	471.4	129.6	601	47	90	8	100	3500	250
14/7/24	5047.2	761	47	747	46	735	401.5	238.6	640	39	96	6	100	3000	250
15/7/24	5247.2	815	54	800	53	788	501.2	184.8	686	46	102	6	100	3000	300
16/7/24	5347.4	—	—	—	—	—	—	—	—	—	—	—	—	—	—
17/7/24	5548.4	875	60	849	49	837	512.1	213.9	726	40	110	8	100	3000	350
18/7/24	5953.48	924	49	897	48	884	507.2	258.8	766	40	116	6	100	3000	250
19/7/24	6331.88	984	60	986	59	942	601.7	216.3	818	52	122	6	100	3000	300
20/7/24	6685.88	1042	58	1015.4	57.4	998.8	534.4	334.4	868.8	50.8	128	6	100	3000	250
21/7/24	7089.88	1101.7	59.7	1072.3	58.9	1056.8	671.06	249.2	920.8	52	134	6	100	3000	250
22/7/24	7541.08	1161.7	60	1132.1	59.8	1115.7	601.2	372.5	973.7	52.9	140	6	100	3000	300
23/7/24	7685.68	—	—	—	—	—	—	—	—	—	—	—	—	—	—
24/7/24	7985.98	1219.9	58.2	1189.9	57.8	1172.7	702.9	321.8	1024.7	57.0	146	6	100	3000	350
25/7/24	1251.28	1280.3	60.4	1249.7	59.8	1230.4	711.7	364.9	1076.6	51.9	152	6	100	3000	350
26/7/24	1652.28	—	—	—	—	—	—	—	—	—	—	—	—	—	—
28/7/24	2055.48	1336.5	56.2	1806.7	55.7	1285.5	702.6	422.9	1125.5	48.9	158	6	100	3000	390
28/7/24	2412.18	1396.6	60.1	1866.5	59.8	1344.2	711.7	466.5	1178.2	52.7	164	6	100	3000	350
30/7/24	2780.28	1455.8	59.2	1925.2	58.7	1401.8	790.5	439.3	1229.8	57.6	170	6	100	3000	350
30/7/24	3181.68	1506.3	50.5	1974.6	49.4	1450.5	799.2	473.3	1272.5	42.7	176	6	100	3000	350
31/7/24	3581.68	—	—	—	—	—	—	—	—	—	—	—	—	—	—

DATE	POWER KWH	RAW M3	RAW PER DAY	TERTIARY TOTALIZER	TERCIARY PER DAY	UF FILTER M3	PERMEAT E1 M3	PERMEAT E2 M3	TOTAL PERMEATE	PERMEATE PER DAY	NO REJECT	REJECT PER DAY	PERMEATE TDS	REJECT TDS	BACTERIA
1/8/24	800000	15263	50.5	1974.6	49.4	1450.5	799.2	473.3	1272.5	42.7	176	6	1250	3700	250
2/8/24	900000	1566.4	60.1	2033.8	59.2	1509.4	802.4	524.0	1326.4	53.9	181	5	1000	3500	300
3/8/24	104003	1625.1	58.7	2091.7	57.9	1566.4	850.7	526.4	1377.4	51.0	187	6	1000	3000	350
4/8/24	450.43	1671.0	45.9	2136.6	44.9	1610.3	891.2	525.1	1416.3	38.9	192	5	1000	3000	400
5/8/24	906.93	1721.6	50.6	2186.5	49.9	1659.2	901.8	558.4	1460.2	43.4	197	5	1000	3500	450
6/8/24	1308.28	1781.6	60.0	2245.3	58.8	1717.2	992.9	520.3	1513.9	53.0	202	5	1000	3000	450
7/8/24	1740.23	1839.4	57.8	2302.0	52.7	1773.1	998.7	524.4	1563.1	49.9	208	6	1000	3000	450
8/8/24	2139.28	—	—	—	—	—	—	—	—	—	—	—	—	—	—
9/8/24	2199.28	—	—	—	—	—	—	—	—	—	—	—	—	—	—
10/8/24	2601.35	1899.8	60.4	2361.8	59.8	1831.3	907.05	707.8	1615.3	52.2	214	6	1000	3000	380
11/8/24	2957.65	1952.4	57.6	2418.7	52.9	1887.2	917.08	748.4	1666.2	50.9	219	5	1000	3500	300
12/8/24	2771.43	2016.8	59.4	2477.5	58.8	1944.5	940.7	727.1	1717.8	51.6	225	6	1000	3000	350
13/8/24	3202.43	2077.7	60.9	2537.6	60.1	2004.3	993.4	779.2	1772.6	54.8	230	5	1000	3000	300
14/8/24	3659.43	2137.0	59.3	2597.3	58.7	2062.1	980.9	841.5	1822.4	49.8	238	8	1000	3000	300
15/8/24	4072.13	2197.9	60.9	2656.3	60.0	2121.8	1002.7	873.4	1876.1	53.7	244	6	1000	3500	300
16/8/24	4492.13	2258.2	58.7	2714.1	57.8	2178.7	1071.8	852.2	1928.0	51.9	249	5	1000	3200	350
17/8/24	4933.44	2306.1	50.1	2763.3	49.2	2227.6	1092.9	878.0	1970.9	42.9	255	6	1000	3000	350
18/8/24	5366.23	—	—	—	—	—	—	—	—	—	—	—	—	—	—
19/8/24	5200.23	—	—	—	—	—	—	—	—	—	—	—	—	—	—
20/8/24	6036.23	2363.8	58.7	2820.4	57.1	2284.4	1107.8	913.9	2024.7	50.8	261	6	1000	3000	300
21/8/24	6498.28	2414.7	50.9	2870.6	50.2	2334.1	1118.3	948.1	2066.4	44.7	266	5	1000	3000	300
22/8/24	6965.34	2475.0	60.3	2930.5	59.9	2392.2	1179.6	938.9	2118.5	52.1	272	6	1000	3000	350
23/8/24	7332.44	2531.9	52.9	2986.5	52.0	2448.0	1189.2	979.1	2168.3	49.8	278	6	1000	3200	350
24/8/24	7694.84	2584.7	52.8	3038.4	51.9	2499.1	1207.4	1007.0	2214.4	46.1	283	5	1000	3000	350
25/8/24	8117.94	2644.8	60.1	3098.2	59.8	2558.1	1211.5	1058.9	2267.4	53.0	289	6	1000	3200	350
26/8/24	8634.34	2703.2	58.4	3156.1	57.9	2615.2	1291.6	1027.9	2319.5	52.1	294	5	125	3000	350
27/8/24	8976.44	2749.1	45.9	3201.1	45.0	2659.9	1297.1	1061.1	2358.2	38.7	300	6	1000	3000	350
28/8/24	9330.54	2808.8	59.7	3260.0	58.9	2717.9	1301.7	1108.5	2410.2	52.0	306	6	1000	3000	350
29/8/24	9531.54	—	—	—	—	—	—	—	—	—	—	—	1000	3200	300
30/8/24	9731.64	—	—	—	—	—	—	—	—	—	—	—	1000	3000	350
31/8/24	9930.94	—	—	—	—	—	—	—	—	—	—	—	1000	3000	300

DATE	PANEL POWER KWH	RAW M3	RAW PER DAY	TERTIARY TOTALIZER	TERCIARY PER DAY	UF FILTER M3	PERMEATE E1 M3	PERMEATE E2 M3	TOTAL PERMEATE	PERMEATE PER DAY	RO REJECT	RO REJECT PER DAY	PERMEATE TDS	REJECT TDS	BACTERIA
1/9/24	10383.24	2868.1	59.3	3318.4	58.4	2775.8	1377.4	1084.6	2462.0	51.8	312.1	6.1	125	3500	450
2/9/24	10748.44	2919.3	51.2	3368.8	50.4	2825.7	1411.8	1634.8	2506.6	44.6	317.4	5.3	150	2700	350
3/9/24	433.1	2978.9	59.6	3427.6	58.8	2883.7	1490.7	1068.1	2558.8	52.2	323.2	5.8	150	2000	400
4/9/24	748.1	3027.8	48.9	3475.6	48.0	2931.0	1499.9	1101.2	2601.1	42.3	328.2	5.0	150	3500	350
5/9/24	901.4	—	—	—	—	—	—	—	—	—	—	—	150	3000	350
6/9/24	3241.44	—	—	—	—	—	—	—	—	—	—	—	150	3500	350
7/9/24	555.14	—	—	—	—	—	—	—	—	—	—	—	125	3000	400
8/9/24	909.14	3087.9	60.1	3535.3	57.7	2990.0	1497.9	1152.2	2654.1	53.0	334.2	6.0	150	3000	400
9/9/24	1341.24	3147.4	59.2	3594.2	58.9	3048.1	1501.8	1205.0	2706.8	52.7	339.6	5.4	150	3000	350
10/9/24	—	3204.7	57.6	3651.0	56.8	3104.1	1572.6	1184.9	2757.5	50.7	344.9	5.3	150	3500	350
11/9/24	—	3254.5	49.8	3700.0	49.0	3152.5	1601.7	1199.1	2800.8	43.3	350.0	5.1	150	3000	350
12/9/24	—	3314.5	60.0	3756.9	56.9	3208.5	1616.9	1233.9	2850.8	50.0	356.0	6.0	125	2700	350
13/9/24	1873.3	3564.9	50.4	3806.7	49.8	3257.5	1620.8	1223.3	2894.1	43.3	361.7	5.7	150	2500	450
14/9/24	2325.4	3421.6	56.7	3862.6	55.9	3312.5	1701.2	1242.0	2943.2	49.1	367.6	5.9	150	3500	400
15/9/24	2690.8	3472.5	50.9	3912.6	50.0	3362.2	1791.3	1195.8	2987.1	43.9	373.4	5.8	150	3000	350
16/9/24	3254.8	3529.9	57.4	3969.5	56.9	3418.2	1807.9	1229.1	3037.0	49.9	379.5	6.1	150	3500	400
17/9/24	3634.0	—	—	—	—	—	—	—	—	—	—	—	—	—	—
18/9/24	4200.1	3590.1	60.2	4028.6	59.1	3476.5	1871.8	1271.6	3089.4	52.4	385.4	5.9	150	3500	350
19/9/24	4665.8	3646.8	56.7	4084.7	56.1	3532.2	1907.1	1232.3	3139.4	50.0	391.1	5.7	150	3200	400
20/9/24	5227.0	3705.1	58.3	4142.5	57.8	3589.2	1981.3	1250.0	3191.6	52.2	395.9	4.8	150	3000	350
21/9/24	5480.13	—	—	—	—	—	—	—	—	—	—	—	150	3500	350
22/9/24	6023.24	3465.3	60.2	4202.3	59.8	3647.2	2011.7	1282.0	3243.7	52.1	401.4	5.9	150	3000	400
23/9/24	6830.85	3522.0	56.7	4258.4	56.1	3702.9	2021.4	1273.4	3294.8	51.1	406.0	4.6	150	3000	400
24/9/24	7413.95	3580.3	58.3	4316.0	57.6	3759.9	2109.7	1237.0	3346.7	51.9	411.1	5.1	150	3000	350
25/9/24	7679.65	—	—	—	—	—	—	—	—	—	—	—	—	—	—
26/9/24	—	—	—	4308.0	82.0	3806	2139	1282	3421.7	75.0	416.0	5.0	150	3200	350

24/11/24

DATE	MEE TEMP 1	MEE TEMP 2	MEE FEED M3	MEE PERMEAT M3	MEE REJECT M3
1/9/24	70	68	6.1	4.88	1.22
2/9/24	72	68	11.4	9.385	2.015
3/9/24	70	68	17.2	14.025	3.175
4/9/24	68	62	22.2	17.775	4.425
[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]
8/9/24	70	68	28.2	22.335	5.865
9/9/24	69	62	33.6	26.35	7.215
10/9/24	71	68	38.9	30.431	8.434
11/9/24	70	67	43.7	34.307	9.658
12/9/24	71	68	49.7	38.747	11.218
13/9/24	68	61	55.4	42.452	13.213
14/9/24	70	68	61.3	47.382	14.334
15/9/24	72	69	67.1	52.161	15.144
16/9/24	70	68	73.2	57.88	16.364
17/9/24	—	—	—	—	—
18/9/24	72	68	79.1	62.246	17.898
19/9/24	70	69	83.8	66.464	19.38
20/9/24	70	68	87.96	69.824	20.82
21/9/24	—	—	—	—	—
22/9/24	68	65	93.86	73.954	22.59
23/9/24	70	67	98.46	76.812	24.332
[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]	[REDACTED]
24/9/24	68	62	—	—	—
25/9/25	70	68	—	—	—
26/9/28	71	69	—	—	—
27/9/27	68	61	—	—	—
28/9/28	70	68	—	—	—
29/9/24	68	63	—	—	—
30/9/24	70	68	—	—	—

DATE	BORE METER	BORE-1 WATER METER	collection METER	ETP OUTLET WATER METER	TERTIARY METER	UF METER	RO-1 PRODUCT WATER METER	RO 1METER	RO-1 REJECT METER	METER	RO-2 PRODUCT WATER METER	RO-2 REJECT METER	RO 2 METER	RO REJECT METER	TOTAL PRODUCT METER	MEE METER	mee	ATFD	ATFD	TOTAL PRODUCT METER
27-Sep-24	2508.00	21.43	4315.00	50.00	4446.00	3945.00	30.00	2168.00	20.00	10.00	10.00	10.00	1291.00	425.90	47.98	76.81	6.00	1.98	1.98	47.98
28-Sep-24	2525.14	17.14	4355.00	40.00	4496.00	3995.00	24.00	2184.00	16.00	18.00	8.00	8.00	1299.00	433.90	86.36	81.61	4.80	3.56	1.58	38.38
29-Sep-24	2546.14	21.00	4404.00	49.00	4536.00	4035.00	29.40	2203.60	19.60	27.80	9.80	9.80	1308.80	443.70	133.38	87.49	5.88	5.50	1.94	47.02
30-Sep-24	2567.57	21.43	4454.00	50.00	4585.00	4084.00	30.00	2223.60	20.00	37.80	10.00	10.00	1318.80	453.70	181.36	93.49	6.00	7.48	1.98	47.98
01-Oct-24	2588.57	21.00	4503.00	49.00	4635.00	4134.00	29.40	2243.20	19.60	47.60	9.80	9.80	1328.60	463.50	228.38	99.37	5.88	9.42	1.94	47.02
02-Oct-24	2608.71	20.14	4550.00	47.00	4684.00	4183.00	28.20	2262.00	18.80	57.00	9.40	9.40	1338.00	472.90	273.49	105.01	5.64	11.29	1.86	45.10
03-Oct-24	2608.93	0.21	4550.50	0.50	4731.00	4230.00	0.30	2262.20	0.20	57.10	0.10	0.10	1338.10	473.00	273.97	105.07	0.06	11.31	0.02	0.48
04-Oct-24	2630.36	21.43	4600.50	50.00	4731.50	4230.50	30.00	2282.20	20.00	67.10	10.00	10.00	1348.10	483.00	321.95	111.07	6.00	13.29	1.98	47.98
05-Oct-24	2650.93	20.57	4648.50	48.00	4781.50	4280.50	28.80	2301.40	19.20	76.70	9.60	9.60	1357.70	492.60	368.01	116.83	5.76	15.19	1.90	46.06
06-Oct-24	2671.93	21.00	4697.50	49.00	4829.50	4328.50	29.40	2321.00	19.60	86.50	9.80	9.80	1367.50	502.40	415.03	122.71	5.88	17.13	1.94	47.02
07-Oct-24	2693.36	21.43	4747.50	50.00	4878.50	4377.50	30.00	2341.00	20.00	96.50	10.00	10.00	1377.50	512.40	463.01	128.71	6.00	19.11	1.98	47.98
08-Oct-24	2713.93	20.57	4795.50	48.00	4928.50	4427.50	28.80	2360.20	19.20	106.10	9.60	9.60	1387.10	522.00	509.07	134.47	5.76	21.01	1.90	46.06
09-Oct-24	2735.36	21.43	4845.50	50.00	4976.50	4475.50	30.00	2380.20	20.00	116.10	10.00	10.00	1397.10	532.00	557.05	140.47	6.00	22.99	1.98	47.98
10-Oct-24	2737.50	2.14	4850.50	5.00	5026.50	4525.50	3.00	2382.20	2.00	117.10	1.00	1.00	1398.10	533.00	561.85	141.07	0.60	23.19	0.20	4.80
11-Oct-24	2746.07	8.57	4870.50	20.00	5031.50	4530.50	12.00	2390.20	8.00	121.10	4.00	4.00	1402.10	537.00	577.85	141.07	0.00	23.19	0.00	16.00
12-Oct-24	2748.21	2.14	4875.50	5.00	5051.50	4550.50	3.00	2392.20	2.00	122.10	1.00	1.00	1403.10	538.00	581.85	141.07	0.00	0.00	0.00	4.00
13-Oct-24	2750.36	2.14	4880.50	5.00	5056.50	4555.50	3.00	2394.20	2.00	123.10	1.00	1.00	1404.10	539.00	585.85	141.07	0.00	0.00	0.00	4.00
14-Oct-24	2763.21	12.86	4910.50	30.00	5061.50	4560.50	18.00	2406.20	12.00	129.10	6.00	6.00	1410.10	545.00	609.85	141.07	0.00	0.00	0.00	24.00
15-Oct-24	2765.36	2.14	4915.50	5.00	5091.50	4590.50	3.00	2408.20	2.00	130.10	1.00	1.00	1411.10	546.00	613.85	141.07	0.00	0.00	0.00	4.00
16-Oct-24	2773.93	8.57	4935.50	20.00	5096.50	4595.50	12.00	2416.20	8.00	134.10	4.00	4.00	1415.10	550.00	629.85	141.07	0.00	0.00	0.00	16.00
17-Oct-24	2786.79	12.86	4965.50	30.00	5116.50	4615.50	18.00	2428.20	12.00	140.10	6.00	6.00	1421.10	556.00	653.85	141.07	0.00	0.00	0.00	24.00
18-Oct-24	2801.79	15.00	5000.50	35.00	5146.50	4645.50	21.00	2442.20	14.00	147.10	7.00	7.00	1428.10	563.00	681.85	141.07	0.00	0.00	0.00	28.00
19-Oct-24	2818.93	17.14	5040.50	40.00	5181.50	4680.50	24.00	2458.20	16.00	155.10	8.00	8.00	1436.10	571.00	744.44	164.07	23.00	7.59	7.59	62.59
20-Oct-24	2840.36	21.43	5090.50	50.00	5221.50	4720.50	30.00	2478.20	20.00	165.10	10.00	10.00	1446.10	581.00	792.42	170.07	6.00	9.57	1.98	47.98
21-Oct-24	2860.93	20.57	5138.50	48.00	5271.50	4770.50	28.80	2497.40	19.20	174.70	9.60	9.60	1455.70	590.60	838.48	175.83	5.76	11.47	1.90	46.06
22-Oct-24	2882.36	21.43	5188.50	50.00	5319.50	4818.50	30.00	2517.40	20.00	184.70	10.00	10.00	1465.70	600.60	886.46	181.83	6.00	13.45	1.98	47.98
23-Oct-24	2903.36	21.00	5237.50	49.00	5369.50	4868.50	29.40	2537.00	19.60	194.50	9.80	9.80	1475.50	610.40	933.48	187.71	5.88	15.39	1.94	47.02
24-Oct-24	2923.93	20.57	5285.50	48.00	5418.50	4917.50	28.80	2556.20	19.20	204.10	9.60	9.60	1485.10	620.00	979.54	193.47	5.76	17.29	1.90	46.06
25-Oct-24	2941.07	17.14	5325.50	40.00	5466.50	4965.50	24.00	2572.20	16.00	212.10	8.00	8.00	1493.10	628.00	1017.92	198.27	4.80	18.88	1.58	38.38
26-Oct-24	2960.36	19.29	5370.50	45.00	5506.50	5005.50	27.00	2590.20	18.00	221.10	9.00	9.00	1502.10	637.00	1061.10	203.67	5.40	20.66	1.78	43.18
27-Oct-24	2970.21	9.86	5393.50	23.00	5551.50	5050.50	13.80	2599.40	9.20	225.70	4.60	4.60	1506.70	641.60	1083.17	206.43	2.76	21.57	0.91	22.07
28-Oct-24	2978.79	8.57	5413.50	20.00	5574.50	5073.50	12.00	2607.40	8.00	229.70	4.00	4.00	1510.70	645.60	1102.37	208.83	2.40	22.36	0.79	19.19

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Minutes of meetings between M/s
Aavab Instrument put 1th, Ahmedabad
& MHH Textile Processors, Behrampur
Ahmedabad.

Venue :- MHH TEXTILE PROCESSORS
OPP shell Petrol Pump
Behrampur, Ahmedabad

Sub :- Visit your site for flowmeter
check at MHH Textile Processors

→ Mr. Nareesh charhan, Service Representative
of M/s Aavab Instrument put 1th, visited on
28/09/2024 at MHH Textile Processors for
flowmeter check. We check & observations some
finding about flowmeter tube was damage in
line (flowmeter, which serial number is
VEI 202223384 & model No:- AMAN R (L-type))

→ We give solution client please remove
flowmeter in line and dispatch flowmeter
at our production location for repairing purpose.
→ We repair this flowmeter at our production
location, can not check at your site location.

Thank you,

Nareesh charhan Since 2009

AAVAD INSTRUMENT PRIVATE LIMITED

HO : 216-217, Sangath Mall - 1, Opp. Engineering College, Vastola, Ahmedabad - 380005, Gujarat, India.

Bank : Kotak Mahindra Bank LTD | A/C No.: 7246101875 | IFSC Code : KKBK0000839 | Branch Code : 0839

GST : 24AAXCA8978K1ZL | PAN & IEC : AAXCA8978K | UDYAM : GJ-01-0217363 | UIN : U29309GJ2022PTC136707

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Manufacturer of Electronic Flow Meter, Photo Meter, Resistor, Pressure Sensors, Temperature Gauge, PID Sensors, Thermocouple & Thermowell



VALUE OF WORDS

UNIQUE SYSTEMS

DATE: - 28/09/24

MODEL NUMBER – MAG-3000

SR NUMBER: - 24070608

LINE SIZE: - 3 "

SUBJECT: - ELECTROMAGNETIC FLOW METER READING PROBLEM

PROBLEM FINDINGS: - AS PER OBSERVATIONS WE HAD SOME FINDING ABOUT BORE MOTOR THAT THERE ARE AIR BUBBLE PROBLEMS IN PIPE LINE AND DIRT WAS COVERED ON ELECTRODES OF ELECTROMAGNETIC FLOW METER.

SOLUTION: - WE HAD CLEAN DIRTY ELECTRODES SENSOR PORTION OF ELECTROMAGNETIC FLOW METER AND CUSTOMER HAS SOLVE PIPE LINE PROBLEM ISSUES FROM LINE BECAUSE OF THAT AIR BUBBLE WERE PRODUCED IN FLOW METER.

NOW METER IS WORKING PROPERLY.

SOAEB SHAIKH

UNIQUE SYSTEMS



SHOP NO. 10, OPPOSITE UNIVERSAL ESTATE,
NEAR SANA MASJID, GULAB NAGAR, BEHRAMPURA
AHMEDABAD, 380022

SHIVA ETM PRODUCTS PVT. LTD.

4,SHIV ESTATE,, 217/1,NR.MADHYAM VARG SOC., SHAHWADI ROAD, NAROL., AHMEDABAD-382405

Phone No.: 9925835278 Mobile No.: 9825095278/9825667999/ Email : shivastu1@gmail.com

Regd. Add.: NR.TORRENT POWER, SHAHWADI BUS STOP , SHAHWADI NAROL, AHMEDABAD-382405

C.I.No : U27100GJ2015PTC084699 Phone No.: 98250 95278 /9825667999 Email : shivastu1@gmail.com Web : www.shivaetm.com

GSTIN : 24AAWCS2941P1ZJ, Registered **State** : Gujarat, 24 **MSME No.** : GJ-01-0282033 (Micro, Manufacturer)

Buyer / Billed To : N.H.H.TEXTILES OPP.NEW DHOR BAZAR, SUAJ FARM ROAD, BHARAMPURA AHMEDABAD	Performa no. : 00592	Date : 08-11-2024
Phone No. : 25359132/65437782,951mobile : 9879789786,9429355851	Order No. :	Ord Dt. :
State : Gujarat,24	Transport Name :	Weight :
GSTIN : 24AABFN5652Q1ZV,Registered	Total Cases :	L/R Date :
D.L.No. :	L/R No. :	Due Date : 08-11-2024
	Dispatch To :	
	Terms :	
	Insu. Policy No. :	
	Way Bill No. :	

Sr.	Description Of Goods	Packing	HSN	GST %	Qty.	Rate	Disc %	Net Rate	Basic Amount
1	MS HEAVY PIPE 300MM	.NOS	73063090	18.00	12.00	2458.33		2458.33	29499.96
2	MS B/W ELBOW 300MM.	.NOS	73079190	18.00	2.00	2580.00		2580.00	5160.00
3	MS T/E S/O FLANGE 300MM.	.NOS	73079190	18.00	4.00	680.00		680.00	2720.00

Pan no. : AAWCS2941P	Gross Amt.	37379.96
Document Through :		0.00
Message : TRANSPORTATION CHARGES EXTRA		0.00
	Taxable Amount	37379.96
	SGST Value	3364.20
	CGST Value	3364.20
	Total	44108.36
		0.00
		0.00
	Rounding	-0.36

Rs: Forty-Four Thousand One Hundred Eight Only **Net Amount 44108.00**

For, SHIVA ETM PRODUCTS PVT. LTD.

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-Note: IP of machine is captured by the browser of client machine.IP is depends upon the Internet Service Provider.

Subject to AHMEDABAD Jurisdiction only. Prepared by _____ Checked by _____ **Authorised Signatory**





Gujarat Pollution Control Board

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

ANNEXURE-RVII

PCB Id: 12676

49

1 Industry Details N.H.H. Textile Processors

Outward No: 67698-21/11/2024

Email :
asifhokabaj@gmail.com

Plot No: Phase No: ,
OPP: NEW DHOR BAZAR, BAEHRAMPURA,
AHMEDABAD - 380022
DIST : Ahmedabad, TAL : Ahmedabad , SIDC : Dani Limda

Telephone :
25359132

Inspection Id : 826768 (H.O.Reference)

Ro Name : Ahmedabad (City)

2 Type / Scale / Sector / Status : RED / SMALL / Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / In Operation

3 Inspection Dt & Time : 19/11/2024 12:20 / Air , Water Person Contacted : Mr. Asif Hokabaj (owner)

4 Env Audit Detail : Sch : N.A , Not Applicable . , Year : 2012 , On Dt : 28/12/2013

Commissioned Dt : 26/01/1997 Production Start Dt : 26/01/1997 Applicability of CRZ Rules : No

5 Water Consumption in Kilo Lts Per Day Ind : 70.000 Dom : 2.000 Borewells: 0

6 Waste Water generation / Discharge (klpd) : Ind : 50.000 Dom : 1.800 Tubewells: 0

7 Consumer No.(Electric Meter): Source of Water Supply: Borewell

8 Disposal Mode of Industrial / Domestic : Zero Discharge / Soak Pit

9 Discharge Pt / Final Receiving Body (Ultimate): Zero Liquid Discharge / No generation of industrial wastewater

10 Status of water consent Under the Water Act,1974: AWH-138352-25/11/2025 Last Inward:313621-25/07/2024[GRT]

11 Effluent Treatment plant (ETP) : Units, if provided and status :

ETP Details : P-Chemical Dousing Tank,P-Collection Cum Equalization,P-Flash Mixer,P-Floculator,P-Pri Settling Tank,S-Aeration Tank,S-Settling Tank,S-Sludge Dry Beds,T-Sand Filter

12 Whether Industry is a member of CETP ? No

13 Boilers=1 , DG Sets=0 , Flue Gas =2, Process =0 , ETP Cap = 356 , Capacity of All =

APCM Details : Bag Filter,Multi Cyclone

Fuel Used : Solid Fuel,Wood

Stack Attached to : Boiler,Fuel Heater(Thermic)

14 TSDF Name : Eco Care Infrastructures Pvt Ltd [48212]

15 Lab Charges Pending : NIL Water Cess Charges Pending : NIL

16 Last Env. Form V : 2023-2024 Water Cess Return : 2017-2018 HW Monthly Return : 2024-99

17 Last 3 Legal Action :

Insp Dt	Act	Leg Dt	For	Insp ID	IR-Leg	Type	Out No
26/09/2024	SCN	28/10/2024	,	820625	SCN	APP	825766
19/07/2024	NOT	05/09/2024	33A,,	811921	NOT	NOT	821028
26/02/2024	NOT	24/05/2024	31A,,	773505	NOT	APP	812220

Monthly Patrak Data : Last Return : 202409 HAZD Waste Disposal : 0.000 (0 Trucks)

Electricity Units Consumed in month	Water Consumed in month	Effluent Discharged in month
Production - 39930, ETP - 0, APCM - 0	Meter Reading - 0, Kilo Litre - 1350	Meter Reading - 0, Kilo Litre - 0

21/11/2024

1/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 12676 50

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

General Observation

a	- Is the Industry in Operation ??	Yes	
a	- R.O File No	ABD-AMC-88	
b	- Industry Operating without CCA	No.	
c	- Has Production exceeded (last 3 MTHs) than CCA-Qty	No.	
d	- Any products-NOT in CCA, manufactured-Last 3 MTHs	No.	
e	- Foul Odour/Fugitive Emission/Bye Pass in Premises ??	No.	
f	- Industry Name CHANGED in recent times ??	No.	
g	- Has Regn with CETP or TSDF expired ??	No.	
h	- Seperate Energy Meter for A.P.C.M ?	N.A	
h	- Provision of any STAND-BY Pump ??	N.A	

Air Related

a	- Fuel Type confirmitive with CCA ?	Yes	
b	- Av. Fuel Consumption EXCEEDING CCA limits	No.	
c	- APC Measures confirmitive with CCA conditions ??	Yes	
d	- ALL APCMs are in operation	Yes	
e	- SMF availability	Provided	
f	- Thick Smoke observed in Flue Gas/Processes ??	No.	
g	- ph of Scrubbing Media as per requirement ??	Yes	
h	- Ultimate Disposal of Scrubbing Media	N.A	
i	- Nos of Samples : Stack & Ambient	01, 0	

Water Parameter

b	- Source of Water Supply	Borewell	
c	- W.W.G is EXCEEDING the CCA Limits	No.	
d	- W.W Disposal as per the Consent Conditions ?	Yes	
e	- Was the ETP in operation ?	Yes	
f	- Treatment System ADEQUATE to handle existing effluent	Adequate	
g	- Did u observe ANY ILLEGAL Discharge ??	No.	
h	- Nos of Samples collected	0	

Remarks :

Site Observations during Inspection , PCB-ID: (12676)

21/11/2024

2/7 (Through XGN)



Inspection Crux:

Water Observation:

Source of fresh water is bore well. Flow meter is provided with Borewell and reading observed is 3007.6 M3. The wastewater generated from manufacturing activity is treated in provided ETP to achieve ZLD. Unit has provided Primary-Secondary-Tertiary ETP units, UF, RO-1, RO- 2, MEE and ATFD, out of which ATFD is not found in operation during inspection. As per flow meter provided the readings observed are, 1) At ETP inlet (Collection tank to primary line): 5479.6 m3, 2) After tertiary: 5655.1 M3 3) After UF (RO inlet): 5150.1 M3, 4) RO permeate – 1: 2633.6 M3 5) RO permeate - 2: 1523 M3, 6) RO reject: 658.8 m3. MEE permeate – 216 M3. Unit has maintained ETP logbook and Borewell logbook [451]-20/11/2024

Air Observation:

Unit has provided 1- Steam Boiler (Cap.: 2 Ton) with twin cyclone as an APCM and 1- TFH (Cap.: 1000 U) with Multi Cyclone Separator as an APCM & common bag filter with common Stack. Wood is used as fuel. During visit boiler, TFH and APCM are found in operation. One stack sample is collected from common stack. [451]-20/11/2024

Hazard Observation:

Unit is member of Eco care TSDF site. Unit has disposed 7.607MT ETP sludge & 1.523 MT ATFD salt to TSDF site on 14/11/2024 hence at during visit no sludge stock observed. [451]-20/11/2024

General Observation:

This unit is visited w.r.to H.O. regarding NGT matter fresh IR. During visit unit is found in operation & dyeing, printing & finishing work is going on. Unit has obtained CCA renewal for Cloth Processing – 4,00,000 Meter/M & Dry cloth processing – 4,00,000 Meter/M with ZLD mode up to 25/11/2025. Unit has provided 16 nos- jiggers, 2 nos. – jumbo jiggers, drying range – 02 nos., flat belt – 06 nos., JT – 03 nos., stanter – 02 nos., calendar – 01 no. Necessary written instructions are given to the person contacted during visit. Photographs of the site situations are attached herewith. This visit is carried out along with Mr. S.L. Rangaparia, A.P.E., GCPC. [451]-20/11/2024

~ RO Comments/Reply :Unit visited wrt NGT matter as per HO instructions...-21/11/2024

I recommend : a. Keep on Records + Notings

W.C Notings: as per crux[451-DEE]~

Specific Instructions given to Industry at the time of visit , for Pt to Pt Compliance



Gujarat Pollution Control Board

PCB Id: 12676

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

મંથલી પત્રક રેગ્યુલર અપડેટ કરવા.

એકમે 14/11/2024 એ Ecocare TSDF site માં 7.607 MT ETP sludge તથા 1.523 MT ATFD salt dispose કરેલ છે.

જેથી હાલ sludge stock જોવા મળેલ નથી.

મુલાકાત સમયે Boiler અને TFH ચાલુ જોવા મળેલ. APCM through common stack માંથી 1 air sample લીધેલ છે.

મુલાકાત સમયે P+S+T+UF+RO 1+RO 2+MEE ચાલુ જોવા મળેલ. ATFD બંધ જોવા મળેલ.

મુલાકાત સમયે એકમ ચાલુ જોવા મળેલ. એકમમાં dyeing, printing અને dry process ચાલુ જોવા મળેલ.

Compliance Observed in this Inspections.

Instructions in Previous Visits and Reply	Insp Det	Instruction Status
1). મુલાકાત દરમ્યાન એકમ ચાલુ જોવા મળેલ. Clothes processing અને finishing પ્રવૃત્તિ ચાલુ જોવા મળેલ.	823708(18/10/24)	---
6). ETP sludge dispose કરી, બોર્ડને manifest સાથે જાણ કરવી.	823708(18/10/24)	---
5). છેલ્લા છ માસના production, raw material, ETP logbook, water consumption, sludge generation અને disposal, ETP chemical consumption ડેટા સંબંધિત કરવા.	823708(18/10/24)	---
4). છેલ્લે થયેલ બોર્ડ દ્વારા visit 26/09/2024 નું compliance રજુ કરવા.	823708(18/10/24)	---
2). મુલાકાત દરમ્યાન P+S+T+UF+RO1+RO2 ચાલુ જોવા મળેલ અને MEE અને ATFD બંધ જોવા મળેલ.	823708(18/10/24)	---
3). સદર એકમની મુલાકાત 09/10/2024 ના રોજ 01 staff નું electric current લગાવાથી થયેલ મોત અંગે થયેલ છે, તો concerned other govt./non. Govt. અને DISH સાથે થયેલ correspondence અને actions લીધેલનું રીપોર્ટ બોર્ડમાં (દિવસ 03) સંબંધિત કરાવવી.	823708(18/10/24)	---
(એકમની રજુઆત pt. 2 સામે - અક્ષમાત પછી factoryનું steam boiler અને factory ઉત્પાદન પ્રક્રિયા આજે ચાલુ થવાથી. MEEની પ્રક્રિયા સાંજે steam આયા પછી ચાલુ થશે.	823708(18/10/24)	---
ર) Borewell પર લગાવેલ flowmeterનું તા. 25/09/2024 નું reading 2265.0 M3 જોવા મળેલ તથા તા. 26/09/2024 નું reading 2508.4 M3 જોવા મળેલ, જેનું difference 243.4 M3 જોવા મળેલ, જે Consent કરતા ઘણું વધારે છે, જે બાબતે સ્પષ્ટતા કરવી. (એકમની રજુઆત: meters માં doubtful લાગેલ છે, ચેક કરાવી આપને report મોકલીશું. આભાર.)	820625(26/09/24)	---
૪) Consent મુજબ TFH સાથે Bag Filter લગાવેલ નથી, જે અંગે સ્પષ્ટતા કરવી.	820625(26/09/24)	---
૫) Bag Filter સાથેની Cleaning Mechanism બંધ જોવા મળેલ તથા ઉપરના ભાગે Corrosion ના કારણે holes જોવા મળેલ, જે સત્વરે રિપેર કરવા અને photos રજુ કરવા.	820625(26/09/24)	---
૩) Collection tank માંથી pumping થતી લાઇન પર લગાવેલ flowmeterનું તા. 25/09/2024 તથા તા. 26/09/2024 નું reading અનુક્રમે 3580.3 M3 તથા 4260 M3 જોવા મળેલ, જેનો difference 679.7 M3 જોવા મળેલ, જે Consent કરતા ઘણું વધારે છે, જે બાબતે સ્પષ્ટતા કરવી. (એકમની રજુઆત: meters માં doubtful લાગેલ છે, ચેક કરાવી આપને report મોકલીશું. આભાર.)	820625(26/09/24)	---

21/11/2024

4/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 12676 53

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

૭) ETP Sludge સત્વરે dispose કરવો તથા Evaporation Residueની quantity, consentમાં ઉમેરો કરવો.	820625(26/09/24)	---
૧) મુલાકાત સમયે, એકમ ખાતે Cloth Processing & Finishing ની પ્રવૃત્તિ ચાલુ જોવા મળેલ. ETP એકમો તથા RO System કાર્યરત જોવા મળેલ. મુલાકાત સમયે, MEE બંધ જોવા મળેલ, જે અંગે સ્પષ્ટતા કરવી. (એકમની રજુઆત: MEE સવારે ચાલુ હતું. પાણીની quantity પુરી થવાથી MEE મુલાકાત સમયે બંધ હતી.)	820625(26/09/24)	---
૬) Monthly પત્રકો નિયમિત ભરવા.	820625(26/09/24)	---
11). એકમમાં ETP sludge અને evaporation residue (salt) અલગથી store કરવો.	811921(19/07/24)	---
10). CGWA ની copy upload કરવી.	811921(19/07/24)	---
8). એકમના છેલ્લા ૬ માસના production data, water consumption, WWG, water reuse, sludge generation, chemical consumption of ETP ના data રજુ કરવા.	811921(19/07/24)	---
6). એકમમાં ETP sludge stock અંદાજે 8 MT છે અને છેલ્લે manifest પ્રમાણે 13/12/2021 ના રોજ dispose કરેલ ત્યારબાદ કોઈ sludge dispose કરેલ નથી.	811921(19/07/24)	---
4). U.F. inlet meter કાર્યરત જોવા મળેલ નહિં.	811921(19/07/24)	---
2). એકમમાં P+S +T+ UF+RO1+ RO2+MEE+ATFD provide કરેલ છે, જ્યાં મુલાકાત દરમિયાન MEE અને ATFD કાર્યરત જોવા મળેલ નહિં, જે અંગે ખુલાસો કરવો અને MEE+ATFD operation ની logbook નિભાવવી.	811921(19/07/24)	---
1). મુલાકાત સમયે એકમમાં dyeing, printing અને finishing activity ચાલુ જોવા મળેલ.	811921(19/07/24)	---
5). માસ મે-૨૦૨૪ ની ETP ની લોગબુક જોતાં RO reject reading તા.31/05/2024 1128 m3 જોવા મળેલ અને હાલમાં મુલાકાત સમયે 161.4 m3 જોવા મળેલ, જે અંગે clarification રજુ કરવું.	811921(19/07/24)	---
3). મુલાકાત દરમિયાન ચાલુ મહિનાની ETP logbook, borewell logbook નો record provide કરી શકેલ નહિં, આ અંગેની માહિતી છેલ્લા ૬ માસની બોર્ડમાં રજુ કરવી.	811921(19/07/24)	---
9). એકમમાંથી કુલ 4 sample ETP માંથી લીધેલ.	811921(19/07/24)	---
7). એકમની CCA renewal reject થયેલ છે અને ત્યારબાદ CCA re-apply કરેલ. આથી rejection order નું compliance કરવું.	811921(19/07/24)	---



Gujarat Pollution Control Board

PCB Id: 12676 54

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Annexure Details - Air, Stack, Hazardous Waste & Samples PCB-ID: (12676)

A Sample Details

Sr	Act	Ph/Temp/Air Sampled	Time	Type	Sampling Point	Col-Cond
1	A-3	510 ltr for pm & 60 ltr for each so2 & nox / 110	1230-1300	REP	common stack attached to boiler and tfh through apcm ~	30/8452

B Process Stacks

C Flue gases Stacks

Sr	Stack attached to	Mts	Remark	SMF	APCM	Fuel	Consp-Unit	Insp Remk
1	Fuel Heater (Thermic)	30	1000 U	YES	FIL,MUL	Wood	6.5 MT/D	
2	Boiler	30	2 TPH (Fuel-5 % of Total Solid Fuel)	YES	FIL,MUL	Solid Fuel	1.5 MT/D	

D Details about Hazardous Waste Management :

Sr	Source of Hazardous Waste	Catg	Qty/Year	HW Disposal Management
1	Chemical sludge from waste water treatment	I -35.3	8.000-M.T	COL,DST,STO,TRA
2	Empty barrels/containers/liners contaminated with hazardous chemicals /wastes	I -33.1	2.500-M.T	COL,REU,STO
3	Used or Spent Oil	I -5.1	0.016-M.T	COL,REU,STO

E Products :

Sr	Product Name	NOC Qty	CCA Qty	Applied Qty	Inspection Remark
1	bleaching & dyeing of cloth	0.000	0.000 - MTS	0.000	removed from List
2	Dry Processing of Cloth(Job work of Stentering & Finishing,of Calendering,Felt & Zero)	400000.000	800000.000 - MTS	400000.000	
3	proceesing of cloth	400000.000	1200000.000 - MTS	400000.000	
4	stentering & calendaring of cloth	0.000	0.000 - MTS	0.000	removed from List

F Raw material :

Sr	Raw Material Name	Capacity - Unit / Month
1	caustic flakes	0.000 - KGS
2	Dextrine	0.000 - M.T
3	dyes	0.000 - KGS
4	grey cloth	0.000 - MTS
5	hydrogen peroxide	0.000 - KGS
6	Maize Starch	0.000 - M.T
7	PVA	0.000 - M.T
8	Silicon Oil	0.000 - KGS
9	soda ash	0.000 - KGS

G Water Consumption & Generation Break up

Sr	Water Code (Qty in klpd - Kilo Ltr per Day)	WC : 72.000	WWG : 51.800	Water Source	Remark
1	Boiler Feed	12.000	1.000	Borewell	
2	Cooling Water	3.000	1.000	Borewell	
3	Domestic Purpose	2.000	1.800	Borewell	
4	Mnfg Process	55.000	48.000	Borewell	Process & washing

H Solid Waste

Inspection Team : M.J.Shah, SO

I hereby affirm, that all the PDF, Data mentioned above, fees paid has been checked & certified.

21/11/2024

6/7 (Through XGN)



Gujarat Pollution Control Board

PCB Id: 12676 ⁵⁵

(Inspection Report) - Air, Water, Hazardous

(Under Section 23 of The Water Act 1974, Under Section 24 of The Air Act 1981 and Under Section 10 of EP Act 1986)

Signature By(M.J.Shah, SO)

NHH Textile Processor (ID: 12676)

Date Visited on: 19/11/2024



Plant Machineries



Plant Machineries



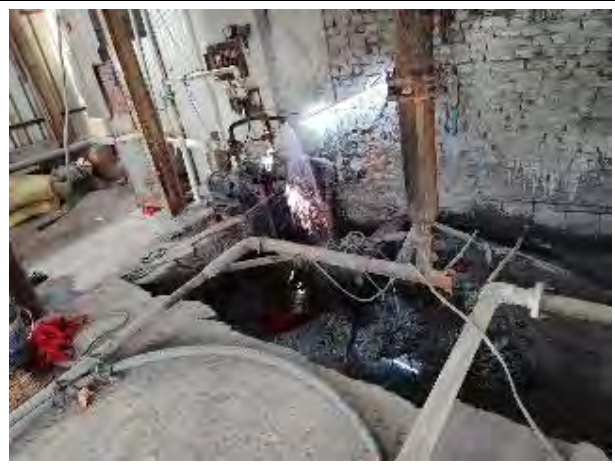
Boiler



TFH



Bag filter + Multi cyclone



Collection tank



ETP



Aeration tank



ETP



UF



2 stage RO



MEE

N.H.H. Textile 12676

19/Nov/2024

Row Labels	BORE MTR	collection MTR	TERTIA MTR	UF MTR	RO 1 MTR	RO 2	RO REJ MTR	MEE MTR
Nov	89843.57	163525.00	168901.00	153871.00	78670.00	45545.00	19592.00	6399.36
01-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
02-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
03-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
04-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
05-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
06-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
07-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
08-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
09-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
10-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
11-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
12-Nov	2983.07	5423.50	5604.50	5103.50	2611.40	1512.70	647.60	210.03
13-Nov	2987.36	5433.50	5604.50	5103.50	2615.40	1514.70	649.60	211.23
14-Nov	2990.79	5441.50	5614.50	5113.50	2618.60	1516.30	651.20	212.19
15-Nov	2993.79	5448.50	5622.50	5121.50	2621.40	1517.70	652.60	213.03
16-Nov	2997.21	5456.50	5629.50	5128.50	2624.60	1519.30	654.20	213.99
17-Nov	2999.79	5462.50	5637.50	5136.50	2627.00	1520.50	655.40	214.71
18-Nov	3003.21	5470.50	5643.50	5142.50	2630.20	1522.10	657.00	215.67
19-Nov	3006.21	5477.50	5651.50	5150.00	2633.00	1522.70	658.40	216.00

During visit 3007.6 5479.6 5651.1 5150.1 2633.6 1523 658.8 216.0

ETP logbook



Ecocare Infrastructures Pvt. Ltd. [48212]

Manifest No: 2702104 Copy 1
14/11/2024

To be forwarded by To be forwarded by the occupier to the State Pollution Control Board or Committee.

Sender's Details			
Sender Name	N.H.H.Textile Processors [12676]		
Address	OPP: NEW DHOR BAZAR,BAHRAMPURA Taluka :ADC Distict:ABD Pin no:380022		
Contact Details	9825009786 asifhokabaj@gmail.com	GPS Coordinates	Lat :22.994750510522508 Long :72.57438540458679
Guardian Detail			

Receiver's Details			
State	Gujarat	Type of Facility	Common TSDF
Facility Details	Ecocare Infrastructures Pvt. Ltd. [48212]		
Contact Details	7434011011 account@ecocareinfra.com	GPS Coordinates	Lat :23.1872964563881 Long:71.92114111016166
Address	VILLAGE: GHASPUR Taluka :DAS Distict:SRN Pin no: 382750		

Waste Details			
Waste Details	I~35~35.3~Chemical sludge from waste water treatment		
Waste Intended for	Landfill	Total Qty	9.130MT Consistency Solid

Transporter Details			
Name	VIPUL	Contact Details	7984686567 s.transport556@gmail.com
Address	1,Shree sabb Rohidas Nagar, B/h. AMT5 workshop,Behrampura, Ahmedabad-380022 District :Ahmedabad Taluka :Ahmedabad		

Vehicle Details					
Vehicle no	GJ18AT9441 (IMEI No :358980100951426)	GPS Enabled	Yes	Type of Vehicle	Special vehicle
Driver name	Pravin	Driver Contact No	7742056475		


Waste Transportation Details					
Vehicle Depart.	14/11/2024 5:35AM	Trip Start	14/11/2024 5:44AM	No of Drums	0
Remarks	ATFD SALT 1.523 MT	ETP SLUDGE 7.607 MT	No of bags	556	

Sender's Declaration :
 (1) The above contents of hazardous/ other wastes consignment are fully and accurately described above by proper shipping name and are categorized, packed, marked and labeled, and are in all respects in proper conditions for its transport from aforementioned location to common facility or captive facility or actual user by way of road/ transportation in accordance with the applicable central as well as state government regulations.
 (2) I have obtained membership of common facilities/ carried out agreement with actual user for disposal/ actual use of hazardous waste having authorization under Rule-9.
 (3) I do hereby verify that no part of manifest is false and nothing has been concealed. If any information sprouts to be false or concealed, I will be held responsible for the consequences under HOWM Rules, 2016 and amendments thereof.

Name and stamp of sender: _____ Date: 14/11/2024 Signature: _____

Transporter's Acknowledgement of Receipt of waste
 Stamp: FOR, SARASWATI TRANSPORT Date: _____ Signature: _____

Receiver's Certification of Receipt of hazardous waste
 I, hereby declare that the said waste is received at the facility/unit for which I have valid CCA (under Rule-9 in case of recycling) for its disposal/ utilization. I also declare this information to be true failing which I will be held responsible for the consequences under HOWM Rules, 2016 and amendments thereof. I hereby, accept/ reject the manifest.

Stamp:  Date: 14 NOV 2024 Signature: _____

By scanning QR code, copy of transporter will be display. (All copy has same information)
 Print by 12676 @ 14/11/2024 05:45:13 AM - 420ac0d6-6465-4ecd-a36b-add0446e8328

Manifest copy

ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ
પ્રાદેશિક કચેરી : અમદાવાદ(શહેર)

Website : <http://gpcbxgn.gujarat.gov.in>

બોમ્બે માણ, ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ (યુનિટ હેડ), પર્વાવરણ ભવન, સેક્ટર - ૧૦-એ, આંબીનગર - ૩૮૨૦૧૦
 Email ID (Regional Officer) : ro-gpcb-ahmc@gujarat.gov.in
 Email ID (Unit head) : uh-gpcb-ahmc@gujarat.gov.in

સ્થળ તપાસની નિરિક્ષણ નોંધ


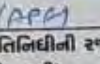
આઈ.ડી. નં. 18696 કોડ/ગરી/સ્કેલ: Red...../..... Latitude/longitude 22.0000 72.8000

શ્રીમાન,
 આપશ્રીને જણાવવાનું કે, આજ તા. 19/11/24 ના રોજ આપશ્રીના એકમની મુલાકાત લઈ સ્થળ તપાસ કરી ઇન્સ્પેક્શન કરેલ છે જે દરમ્યાન હવા/પાણી/જોખમી કચરા/..... ના નમૂના પૃથ્થકરણ અર્થે એકત્રીત કરેલ છે.

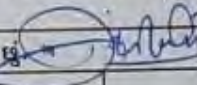
આપશ્રીના એકમની મુલાકાત દરમ્યાન પર્યાવરણીય કાયદાઓના સંદર્ભે જુટીઓ/ક્ષતિઓ જોવા/જણવા મળેલ છે, જે આધારે પડતર અટકાવ સંદર્ભે નિર્ણય લેતા પહેલા અને/અથવા કાયદાકીય પગલાં લેતા અને/અથવા પર્યાવરણ નુકશાન ઘટતર લેતા પહેલા કુદરતી ન્યાયના સિદ્ધાંત મુજબ આપશ્રીને સાંમળવાની તક પુરી પાડવાના હેતુથી અત્રે લેખિતમાં સ્થળ સ્થિતિ/મુદ્દાઓ/સૂચનાઓ આપવામાં આવે છે.

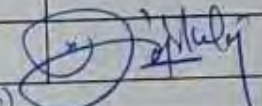
આ પરત્વે આપશ્રીને નીચે લેખિતમાં રજૂઆત કરી શકો છો અથવા લેખિત ખુલાસો /સ્પષ્ટતા/પુર્તતા અહેવાલ કામકાજના દિન-૦૩ માં બોર્ડની વડી કચેરી, ગાંધીનગર તેમજ અત્રેની કચેરીને લેખિતમાં અથવા XGN પર અથવા Email થી રજૂ કરવા નોટીસ આપવામાં આવે છે.

સ્થળ તપાસ દરમ્યાન જોવા મળેલ સ્થળસ્થિતિ/જુટીઓ/ક્ષતિઓ/ખામીઓ:
 ૧) મશીન અને ઇન્જન ચાલુ રહેવા માટે યોગ્ય પ્રિન્ટિંગ ઓઇલ ડ્રોપ પ્રોવિડ કરવામાં આવેલું નથી.
 ૨) ૩) મશીન અને P+S+T + RUI + P.O.E + MFE ચાલુ રહેવા માટે યોગ્ય માત્રામાં ATF ઓઇલ સપ્લાય કરવામાં આવેલું નથી.
 ૩) જી.સી. સ્પ્રિંગ મશીન અને TFE ચાલુ રહેવા માટે યોગ્ય પ્રિન્ટિંગ ઓઇલ સપ્લાય કરવામાં આવેલું નથી.
 ૪) ઇન્જન 14/11/2024 ના રોજ TSEF સાથે 1.607 MT ના સુદ્ગ્રહ મેન 1.523 MT ATF ઓઇલ ડિસ્પોઝ કરવામાં આવેલું છે જેનું ઓઇલ સુદ્ગ્રહ સ્ટોક મેન 1.523 MT નીચે સુદ્ગ્રહ કરવામાં આવેલું છે.
 ૫) મશીન પર નુકસાન થયેલું છે.

ગુ.પ્ર.નિ.બોર્ડના નામે અને વતી, M J Shah (S.O) 
 (અધિકારીઓના નામ, હોદ્દો, સહી): S.L. Rongwala (APE) 

મુલાકાત લેવામાં આવેલ હોય તે એકમના પ્રતિનિધીની રજૂઆત :
 (જે લાગુ પડે તેની સામે જ સહી કરવી)

મુલાકાત દરમ્યાન અધિકારીશ્રીએ મુદ્દાઓ માટે સ્થળસ્થિતિ/સૂચનાઓ/સુધારાત્મક પગલાં ભરવા જણાવેલ છે., જેમાં,
 (૧) આ સ્થળસ્થિતિ/સૂચનાઓ સાથે હું, નીચે સહી કરનાર સંપૂર્ણ સહમત છું. 
 (૨) જેમાં દર્શાવેલ સ્થળસ્થિતિ/સૂચનાઓમાંથી મુદ્દા નં. સાથે હું, નીચે સહી કરનાર અસહમત છું. જેના માટે મારી નીચે પ્રમાણેની રજૂઆત છે.

એકમના પ્રતિનિધી /આ નોંધ મેળવનારનું નામ, હોદ્દો અને સહી: Mr. Asif Hokeba 
 (જાણકાર)

તા. : 19/11/24



ANALYSIS REPORT FOR AIR

TYPE : Stack-Fixed Gas

263

ANNEXURE-RVIII

Gujarat Pollution Control Board

Central Laboratory

Paryavaran Bhavan

Sector-10A

Gandhinagar-382010

Tele:23222756

Sample ID:461194 - Analysis Completion:20/11/2024

Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring / LAB
Inward : 110903

1. Name & : N.H.H.Textile Processors - 12676
2. Address of the Unit : Plot No: Phase No: ,OPP: NEW DHOR BAZAR,BAEHRAMPURA
AHMEDABAD - 380022,Taluka : Ahmedabad, District : Ahmedabad, GIDC : Dani Limda
3. Nature of Sample : REP-Representative/Grab , (Insp Type : OTH-Others/Higher Authority)
4. Sample Collected By : M.J.Shah, SO
5. Date & Time of Collection & Receipt : 19/11/2024, (1230 to 1300)
6. Date of Start & Completion of Analysis : 20/11/2024 & 20/11/2024
7. Sampling Point : Common stack attached to Boiler and TFH through APCM ~
8. Fuel : Wood
9. APCM : Multi Cyclone & Bag filter with TFH & Boiler
10. Thimble & Weight (gm) : 30/8452
11. Temperature on Collection : 110 & Volume-Absord Media : 50 ml for each
12. Volume-Gas Passed : 510 ltr for PM & 60 ltr for each SO2 & NOx
13. Parameters : 3 & Oper Time(Min) : 30

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	PM-Stack	MG/NM3	IS: 11255 (Part – 1), 1985 (Reaffirmed 1999)	1 – 5000 mg/NM3	10
2	SO2-Stack (PPM)	PPM	IS: 11255 (Part – 2), 1985 (Reaffirmed 2009)	5 – 500 mg/NM3	12.66
3	NOX-Stack	PPM	IS:11255(Part-7), 2005	5 – 500 mg/NM3	0.119

Laboratory Remarks : Approved. By:682-ae_682 Dt.: 20/11/2024

Aggravat. no.

Dr. S. N. Agravat

Field Observation : most urgent ngt matter.



AHMEDABAD MUNICIPAL CORPORATION (AMC)

Add. City Engineer

South Zone, Zonal Office, Opp. Rambaug Fire Bridget, Shyama prasad mukharji bhavan, Maninagar, Ahmedabad

પ્રતિ,
ચેરમેનશ્રી,
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ, પર્યાવરણ ભવન, ચ રોડ,
સેક્ટર ૧૦-એ,
ગાંધીનગર,
અમદાવાદ-૩૮૨૦૧૦

date :-01/04/2024

જનરલ દક્ષિણ ઝોન
પોસ્ટ ગાંધીનગર
P-45
21/04/24

349
21/04/2024

Chairman's Office
Inward No ૫૮૭૩
Date ૧૨/૪/૨૦૨૪

વિષય: નામદાર હાઈકોર્ટની ચાલતી Suo Moto(R/writ petition no-98 of 201) અન્વયે અમ.મ્યુ.કોર્પો.ના દક્ષિણઝોન બહેરામપુરા વોર્ડ, ડ્રેનેજ પ્રોજેક્ટ દ્વારા અમ.મ્યુ.કોર્પો હસ્તકની જાહેર ગટર વ્યવસ્થામાં ગેરકાયદેસર રીતે કેમીકલ યુક્ત પાણી ડીસ્ચાર્જ કરતા યુનીટો ઉપર યોગ્ય તપાસ કરી જી.પી.સી.બી એક્ટ મુજબ કાયદેસરની કાર્યવાહી કરવા બાબત.

માનનીયશ્રી,

નામદાર હાઈકોર્ટના ચાલતી Suo Moto(R/writ petition no-98 of 201) અન્વયે અમ.મ્યુ.કોર્પો.ના દક્ષિણઝોન બહેરામપુરા વોર્ડ, ડ્રેનેજ પ્રોજેક્ટ સાથે સંબંધિત રીતે તા.૩૧/૦૩/૨૦૨૪ તથા તા.૦૧/૦૪/૨૦૨૪ ના રોજ ઈન્ડસ્ટ્રીયલ યુનિટ એન.એચ.એચ ટેક્સટાઈલ પ્રોસેસ ખાતે રૂબરૂ તપાસ કરતા સદર ટેક્સટાઈલ ઈન્ડસ્ટ્રીઝમાં તેમનો ઈટીપી પ્લાન્ટ જોવા મળેલ તથા ચકાસણી કરતા અ.મ્યુ.કો.ની ડ્રેનેજ લાઈનમાં તેમનું કોઈ કનેક્શન માલુમ પડેલ નથી. સદર બાબતે આપના ખાતેથી વધુ તપાસ કરી યોગ્ય કાર્યવાહી કરી અગ્રે જાણ કરવા વિનંતી. ટેબલમાં દર્શાવેલ યુનિટની વિગત નીચે મુજબ છે.

G. P. C. Board M S S Office Inward No ૮૮૫૩ Date : ૧૬/૪/૨૦૨૪
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અનુ. નં	વોર્ડ	ગેરકાયદેસર કનેક્શન ચેક કરેલ હોય તે સ્થળનું નામ અને સરનામું	રીમાર્ક્સ
૧	બહેરામપુરા	એન.એચ.એચ ટેક્સટાઈલ પ્રોસેસ, હોકાબાજ કમ્પાઉન્ડ સીવેજ ફાર્મ રોડ, સેલ પેટ્રોલ પંપ સામે બહેરામપુરા	

ઉપરોક્ત સથળી વિગત આપ સાહેબશ્રીની જાણમાં લઈ જરૂરી તપાસ કરી જી.પી.સી.બી. એક્ટ મુજબ કાયદેસરની કાર્યવાહી કરવા આપશ્રીને જાણ સારું.

આ.ઈ. આ.સી.ઈ.
અમદાવાદ
21/04/24

સહાયક
21/04/24
ડે.સી.ઈ.-૨
(દક્ષિણ ઝોન)

P. B. Sheth
21/04/24
એડી.સીટી ઈજનેર
(દક્ષિણ ઝોન)

23/4
A-32-AMC
સહાયક
15/4

Chairman's Office
Inward No
Date